[Prof. B. Ramachandra Rao] after this Bill is passed, I hope our Minister of Health will take care to see that hospitals are well looked after. There are some States where there are no mental hospitals at all, and they should have these hospitals.

The total number of mental patients in our country is about 12 lakhs, and out of them only 18,000 are treated as in-patients and 40,000 as outpatients. A World Health Organization survey has indicated that 2,000 beds are necessary per million population, and we are far short of that. I am sure the Minister will make a note of that and see that more and more mental hospitals are provided.

One point that I would like to mention here is that when a person is admitted to a college or university, you don't look at his mental attitude but you only look at his ability to pass an examination. But in the case of doctors, especially those who take to psychiatry, have a feeliag that we must examine his mental attitude because unless the doctor has a mental attitude and has kindness, sympathy and love for the suffering people, such a person should not be admitted to a course, particularly in psychiatry. I do hope that we take into account the mental attitude rather than the brilliance of the candidate. I think what is required to treat a mental patient is the kindness of a Florence Nightingale or a Mother Teresa and not a person who just has the knowladge of the subject alone.

Prevention of mental illness is not very easy. Mental illness and mental retardation are two different things. There are many people among us, including our own colleagues, who may not be so well advanced mentally, Retardation varies in degrees from person to person. Mental illness is different from mental retardation, and mental retardation can be easily cured by taking care of the child from a very young age.

Sir, I especially commend the pro posal to have a Central Authority of Mental Health like the ICMR. it is proposed to have a Central Authority of Mental Health, but this Authority must make sure of the fact that where a mental hospital a doctor is not taking care of the patients properly, he must be disqualified from giving any treatment. If that is not there, I am afraid there may be an atmosphere of unhealthy and unhelpful attitude and, if I may say so, if a doctor has no kindness, such a person should not be allowed to treat mentally ill patients.

Mr. Vice-Chairman, the last point that I would like to mention is that the mental activity of a person is basically related to his attitude towards the world—the world at large, the society at large, to man and women and his own kith and kin. If you have persons of that calibre taking up this profession, I am sure we will have a better life for people in our country.

Thank you very much.

THE VICE-CHAIRMAN (DR. BAPU KALDATE): Discussion on this Bill will continue tomorrow. Now we take up Calling Attention.

5.00 P.M.

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

Plight of Farmers in not Getting Remunerative Prices for their Agricultural Produce

SHRI SURAJ PRASAD (Bihar): Sir, I call the attention of the Minister of Agriculture to the plight of farmers in not getting remunerative prices for their agricultural produce and the steps taken by Government in the matter.

उपसभाध्यक्ष (डा० बापू कालदाते) : बैठे हैं। अभी जवाब देंगे।

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAMANAND YADAV): I am here. I be-long to Agriculture Ministry.

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZER IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU). He is Minister of State for Agriculture.

श्री रामानन्द यादव : मैं माननीय सदस्यों से रिक्वैस्ट करूंगा कि वे एक-एक करके बोल लें और मैं लास्ट में उसका रिप्लायी करूंगा।

THE VICE-CHAIRMAN (DR. BAPU KALDATE): No, no. How can it be? You read the statement.

SHRI RAMANAND YADAV: All right.

श्री कल नाथ राय : अरे भाई, कृषि मंत्री कहां हैं ?

THE VICE-CHAIRMAN (DR. BAPU KALDATE); Who is' going to reply?

SHRI RAMANAND YADAV We will reply, both of us.

THE VICE-CHAIRMAN (DR. BAPU KALDATE): Read the statement.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI M. M. JACOB): Hs is in the Agriculture Ministry.

SHRI NIRMAL CHATTERJEE (West Bengal): He cannot be blamed. Till a few days back he used to call the attention. Now he has to answer.

SHRI RAMANAND YADAV: Sir, the Hon'ble Members have mentioned about "the plight of farmers in not getting remunerative prices for their agricultural produce and the steps taken by Government in the matter" In this regard I may mention that the agricultural price policy of the Government is primarily directed towards ensuring remunerative prices to the agricultural producers and safeguarding their interests. In every season, Government announces procurement |minimum support prices of crops for this purpose keeping in view the recommendations of the Commission for Agricultural Costs and Prices (CACP), the views of the State Governments, the concerned Central Ministries and the Planning Commission. The Government, whenever required, undertakes price support operations through public and cooperative agencies.

There are two aspects which need attention to safeguard the farmer's interests. One is that he is duly compensated for the increases in the prices of inputs like seeds, fertilizers, electricity, diesel, plant protection chemicals, agricultural implements and machinery, etc. Secondly, his purchasing power in relation to the major items of his household consumption is duly protected. Both these aspects are fully kept in view by the Government while fixing the agricultural prices.

The recommendations on procure-mentlsupport prices are made by the Commission for Agricultural Costs and Prices keeping in view a number of factors, such as, the cost of production of crops, changes in input prices inter-crop price variation changes in the "terms of trade" between agricultural and non-agricultural sectors, general economic conditions prevailing in the country, etc

The cost of production data which are made use of by the Commission are based on comprehensive country-

[Shri Ramanand Yadav]

wide studies carried out mostly by agricultural universities in accordance with the concepts, methodology and sampling design worked out by experts. In arriving at cost of production estimates, full account is taken of the value of all inputs, such as, human labour both hired and family, bullock labour, seeds, fertilizers, insecticides, machine labour, irrigation, etc. The cost estimates also take into account depreciation or implements, machinery and farm buildings interest on working capital and fixed capital, rent of leased land as also imputed rent of owned land and other miscellaneous expenses which the farmer has to incur in his farming operations. As such, the cost of production covers not only paid out costs but also imputed labour for which the farmers do not incur cash expenses. The CACP duly takes into account any increase in the cost of inputs from year to year while making its price recommendations. While fixing support [procurement prices, it is ensured that these cover cost of production and also provide a reasonable margin of profit to give incentive to farmers for investment and adoption of improved technology.

I would like to reiterate that the Government is fully alive to the needs of the farmers and spares no efforts to see that they receive remunerative prices for their produce.

श्री सूरज प्रसाद : महोदय, सरकार की नीति यह है कि सरकार किसानों को लाभप्रद कीमत का एश्योर करती है हर साल और किसानों को लाभप्रद कमत मिलता है, ऐसा कहती है। लेकिन सच्चाई से यह बहुत दूर है... (व्यवधान)...

श्री कल्पनाथ राय : आदरणीय उप-सभाध्यक्ष महोदय, मेरा पाइंट आफ आर्डर है। यह किसानों से संबंधित ध्यानाकर्षण प्रस्ताव है कृषि मूल्यों के संबंध में, लेकिन कृषि राज्य मंत्री या कृषि मंत्री कोई भी यहां नहीं है। तो क्या दूसरा व्यक्ति इसका देगा।

उपसभाध्यक्ष (डा० बापू कालदाते) : अगर देने के लिए तैयार है तो दे सकता है।

SHRI M. M. JACOB: Discussion on the same subject is going on in the Lok Sabha. One Minister is engaged there. The other Minister will be arriving shortly. Meanwhile, the Minister of State in the Department of Rural Development in the Ministry of Agriculture is here.

श्री सूरज प्रसाद : महोदय, लेकिन सरकार के द्वारा जो कीमत निर्धारित होती है, उसके नतीजे किसानों के विपरीत हैं। सरकार की नीति किसान विरोधी है और उसका इसके कारण किसान एज ए क्लास इस देश के अन्दर डाइंग क्लास है या डिकलाइन होता जा रही है एज ए. क्लास। सरकार की गलत नीतियों की वजह से और किसानों को रेमुनेटिव प्राइस न देने के कारण इस देश के अन्दर इसका डिकलाइन हो रहा है और एक डाइंग वर्ग के रूप में हिन्दुस्तान के अन्दर ये हैं। सन् 1961 में जहां किसानों की संख्या 53 परसेंट थी, आज वही संख्या सन् 1981 की जनगणना के मुताबिक 36 परसेंट हो गयी है। उसी तरह से अगर देश में यह देखा जाय किसानों को लाभप्रद कीमत न मिलने के कारण देश के अंदर के अंदर जो सीमांत किसान हैं, उनकी संख्या में भी बेतहाशा वृद्धि हुई है। सन् 1970–71 में जहां मार्जिनल फारमर्स की संख्या 50 परसेंट थी, वहीं सन् 1981 में मार्जिनल फारमर्स की संख्या 56 परसेंट हो गयी है और जो मार्जिनल होल्डिंग हैं, ये सन् 1971 में मार्जिनल होल्डिंगस 36 मिलियन थे, उनकी संख्या बढ़कर 50 मिलियन हो गयी है। यह इस बात की ओर संकेत करते हैं कि सरकार के द्वारा किसानों को लाभप्रद कीमत न मिलने के कारण किसानों की हालत रोज-व-रोज खराब होती जा रही है और किसान एज ए क्लास इस देश के अन्दर डाइंग स्टेज में है। उनकी संख्या में क्रमशः ह्रास है।

महोदय, एक अध्ययन यह किया गया है अर्थशास्त्रियों के द्वारा कि सन 1970–71 और 1981–82 के दरमियान में किसानों को इस पूरे देश के अंदर 45 हजार करोड़ रुपया कम मिला कम कीमत के रूप में । यह एक अध्ययन है और मैं सरकार से कहना चाहता हूं कि सरकार इसके बारे में, जो उसकी नीति है, जिस नीति के कारण किसानों को लाभप्रद कीमत नहीं मिलती और जिसके कारण किसानों को इतना घाटा हर दस वर्षों के दरमियान में देना पड़ रहा है, उस पर... (**व्यवधान** ...

श्री रामानन्द यादव : दस साल में कितना घाटा देना पड़ रहा है ?

श्री सूरज प्रसाद : 45 हजार करोड़ रुपये किसानों को दस साल के दरमियान में कम मिले 1970–71 और 1981–82 के दरमियान में । यह अर्थशास्त्रियों का अध्ययन है । सरकार औसतन मूल्य जो निर्धारित करती है औसतन कीमत पर करती है । अब हर क्षेत्र का उत्पादन कोस्ट बराबर नहीं है । पंजाब में जो उत्पादन कोस्ट है, वह बिहार में उत्पादन कोस्ट नहीं है, पंजाब के उत्पादन कोस्ट की तुलना में बिहार के किसानों का उत्पादन कोस्ट ज्यादा है । उसी तरह से जो मार्जिनल फार्मर्स हैं, जो स्माल फार्मर्स हैं उन की उत्पादन कोस्ट ज्यादा है और जो धनी किसान हैं, लैंड लार्ड्स हैं देश में उन का कोस्ट आफ प्रोडक्शन कम है। इस के कारण देश के अंदर कास्ट आफ प्रोडक्शन में जो वैरियेशन है उस के चलते छोटे और मार्जिनल फार्मर्स की हालत में रोज-ब-रोज गिरावट आती चली जा रही है । अगर सोचा जाय कि सचमुच में क्या किसानों की हालत वैसी ही हैं जैसी कि शहरी लोगों की है तो उस संबंध में एक अध्ययन डा० पी सी जोशी का है और उन के मुताबिक 1950–51 में देहाती क्षेत्र में आमदमी 396 रुपया थी जो 1978–79 में बढ़ कर 413 रुपया हो गयी। और इसी बीच में शहरी क्षेत्र के लोगों की आमदनी कितनी बढ़ी है इस को देखा जाय तो 1950–51 में जहां उन की आमदनी 632 रुपया थी वह 1978–79 में बढ़ कर 1151 रुपया हो गयी है । यह संकेत है कि देहाती क्षेत्र में जो रहने वाले किसान हैं, जो वहां की जनता है उन की आमदनी में नाम मात्र की वृद्धि हुई हैं और शहरी क्षेत्र में रहने वालों की आमदनी में कम से कम 100 परसेंट की वृद्धि हुई है ।

दूसरी बात मैं इस संबंध में यह कहना चाहता हूं कि सरकार कहती है कि हम किसानों को लाभप्रद कीमत देते हैं। एग्रीकल्चर प्राइस कमीशन की एक रिपोर्ट मुझे देखने को मिली 1985 की और उस के मुताबिक उन का कहना है कि टर्म्स आफ ट्रेड यहां किसानों के विपरीत हैं । देश के अंदर जो टर्म्स आफ ट्रेड हैं वे किसानों के अनुकूल नहीं हैं। किसान बेचता है और किसान खरीदता है । कमीशन फार एग्रीकल्चर कास्ट ऐंड प्राइसेंज के मुताबिक टर्म्स आफ ट्रेड इस प्रकार हैं। प्राइसेज रिसीव्ड :

1978–79 में 157

1979–80 में 184.5

1980–81 में 213.6

1981–82 में 222.6

1982–83 में 232.0

1983–84 में 268.0

1984–85 में 286.5

यह प्राइसेज किसान को मिलती हैं और किसान को देना कितना पड़ता है इसको देखिये :

1978–79 में 183.9

1979–80 में 209.0

1980–81 में 244.8

1981–82 में 270.5

1982–83 में 279.9

1983–84 में 302.0

1984.85 में 302.2

यह इंगित करता है कि किसान एज ए बिक्रेता लूज करता है और किसान एज ए क्रेता अधिक देता है। तो किसान

[श्री सूरज प्रसाद]

इस तरह से दोनों तरफ से मारा जाता है। यह डिस्पैरिटी आफ प्राइसेज देश में है। भारत सरकार की आर्थिक समीक्षा जो 1985 की हम को मिली है उस के मुताबिक एग्रीकल्चरल प्राडेक्ट्स में और औद्योगिक प्रोडक्ट्स में जो डिस्पैरिटी आफ प्राइसेज है वह 10 परसेंट है। सरकार को इस को देखना चाहिए और इस की वजह से किसानों की हालत दिन प्रति दिन खराब होती चली जा रही है। और उन की लूट जारी है। सरकार का कहना है कि 1979-80 के बीच में हम ने किसानों के द्वारा उत्पादित चीजों की कीमत 49 प्रतिशत से ले कर 54 प्रतिशत तक बढ़ायी है 1979-80 और 1985 के बीच में। सरकार को यह भी कहना चाहिए था कि इस बीच इनपुट्स प्राइस कितनी बढ़ी। क्योंकि इनपुट्स की प्राइस की तुलना करने से सही माने में यह जानकारी होगी कि किसान को कितना देना पड़ता है और कितना लेना पड़ता है। इस बीच में जो होल सेल प्राइस इंडेक्स है वह 60 परसेंट बढ़ा है। यद्यपि सरकार ने दाम बढ़ाया है 40 से 54 परसेंट। इस बीच में इनपुट्स प्राइस को देखें तो सही पिक्चर हमारे सामने प्रस्तुत होती है रिजर्व बैंक आफ इंडिया के बुलेटिन के मुताबिक। खाद की कीमत 1979-84 के बीच में 57.14 परसेंट बढ़ी है। पेट्रोल की, डीजल का कीमत 94.4 परसेंट बढ़ी है। लोहे की कीमत 104.6 परसेंट बढ़ी है। कोयले के दाम 114 परसेंट बढ़े हैं। पावर के दाम 100 परसेंट बढ़े हैं और मशीन की कीमत इस बीच में करीब-करीब दुगुनी हुई है। इससे लगता यह है कि सरकार कितना किसानों को देय है उससे कई गुना ज्यादा प्राइस किसानों को इनपुट्स खरीदने में देना पड़ता है। इस माने में किसान एक लूजर है। मैं एक-दो बात और कह कर अपनी बात समाप्त करना चाहूंगा।

1985-86 में सरकार ने धान की कीमत चार रुपये बढ़ाई है। जूट की कीमत 10 रुपये बढ़ाई है। गन्ने की कीमत एक रुपया बढ़ाई है। लेकिन इस बीच में सरकारी आंकड़ों के मुताबिक इन पुट्स की कीमत कितनी बढ़ी यह भी मैं बताना चाहूंगा। पैट्रोल की कीमत आर्थिक समीक्षा के मुताबिक 15 परसेंट, खाद की कीमत 9.3 परसेंट, कोयले की कीमत 25 परसेंट, बिजली की कीमत 19.8 परसेंट और मशीन की कीमत 8.8 परसेंट बढ़ी है। सरकार ने एक हाथ से दिया और दो हाथों से किसानों से छीन लिया। इसलिए किसानों की हालत दिन-पर-दिन खराब होती जा रही है।

दूसरी तरफ किसान के द्वारा जो उत्पादन चीज़ें हैं उनकी कीमतों में भी 1985 में ह्रास हुआ है सरकारी आंकड़ों के मुताबिक। आर्थिक समीक्षा के मुताबिक रूई की कीमत में 15 परसेंट की गिरावट आई है। जूट की कीमत में 71 परसेंट का गिरावट आई है, तिलहन की कीमत में एक परसेंट की गिरावट आई है, रबर जो पहले साढे 17 रूपये किलो बिकता था अब वह साढे 15 रूपये किलो बिकता है। नारियल की कीमत में भी बड़ी भारी गिरावट आई है। उस प्रकार से किसान की हालत इस साल में काफी खराब हो गई है। दूसरी तरफ सरकार ने यह कहा है कि हमारी खरीद एजेन्सियां किसानों की मदद करती है। 1985 में सी सी आई ने सिर्फ 12 लाख बेल्स रूई की खरीदी जब कि हिन्दुस्तान के अंदर 102 लाख बेल्स रूई की पैदावार हुई। जे सी आई ने 10 लाख बेल्स खरीदी जब कि हिन्दुस्तान में 70 लाख बेल्स की पैदावार है। इस साल सिर्फ किसी तरह से अभी तक दो लाख बेल्स सी सी आई ने रूई की खरीदी। इससे लगता है कि सरकार की जितनी भी एजेन्सियां है ये तमाम एजेन्सियां बिल्कुल निष्क्रिय है, किसानों के हित में काम नहीं कर रही है। मैं बताना चाहता हूं कि सरकार की इन नीतियों का फल क्या निकला है। गन्ने की पैदावार 189 मिलीयन टन से घट कर 170 मिलियन टन हो गई है।

इसी प्रकार से देश जो चीनी निर्यात करता था, आयात करने वाला मुल्क बन गया है। पंजाब के अंदर एग्रीकल्चर यूनिवर्सिटी ने कहा है अगर यही कीमतों का सिलसिला रहा तो मैं पंजाब के अंदर 20 परसेंट खेती का रकबा लेकर उसमें दूसरी चीजों का उत्पादन करूंगा। रूई का क्षेत्रफल कम करना पड़ेगा। गुजरात और महाराष्ट्र में इस साल कम होने की संभावना है। यह है सरकार की नीतियों का नतीजा। सरकार का कहना है कि हम जो नीति तय करते हैं वह किसानों को देखकर, उपभोक्ताओं को देखकर, ट्रेडर्स को देखकर और पूंजीपतियों को देखकर तय करते है। उसका कहना है कि हम इनमें समन्वय करके नीति तय करते हैं। लेकिन असल में सरकार जो नीति तय करती है वह उद्योगपतियों के पक्ष में तय करती है। अगर किसान को टमाटर का भाव 1 रुपये प्रतिकिलो मिलता है तो बाजार में टमाटर 6 रुपये से 12 रू० तक बिकता है। इसमें किसान क्या मिला? किसान को सिर्फ एक रुपया मिला। इसी प्रकार की स्थिति दूसरी चीजों की भी है। इसलिये मैं सरकार से यह जानना चाहता हूं कि क्या सरकार किसानों से रूई और जूट का मनोपली परचेज करेगी? दूसरी बात मैं सरकार से यह जानना चाहता हूं कि अब जो नारियल और रबर का आयात बढ़ा है क्या सरकार उसको रोकेगी? तीसरी बात मैं यह जानना चाहता हूं कि औद्योगिक चीजों और किसानों के उत्पादित चीजों के बीच में जो डिसपेरिटी है उसको समाप्त करने की दिशा में कोई कारगर कदम उठायेगी जिसकी तरफ एग्रीकल्चर कोस्ट एण्ड प्राइसेज कमीशन ने ध्यान आकर्षित किया है? जहां तक कंज्यूमर्स का प्रश्न है, किसानों को मिलने वाली कीमतों और कज्यूमर्स को मिलने वाली कीमतों में जमीन आसमान का अन्तर है। मैं यह जानना चाहता हूं कि किसान द्वारा उत्पादित चीजों के मूल्य में और कंज्यूमर्स को मिलने वाले दाम के बीच में क्या आप 15 परसेंट का अन्तर रखगे? बंगलादेश को जूट का स्मगिलग हो रहा है क्या सरकार उस पर रोक लगायेगी? इन शब्दों के साथ म यह कहना चाहता हूं कि सरकार की किसानों के बारें में जो निति है वह किसान विरोधी है; वह नीति हिन्दुस्तान के पूंजीपतियों और व्यापारियों के पक्ष में है। जब तक सरकार इस नीति को नहीं बदलेगी, सरकार को और किसानों को तब तक कोई लाभ नहीं होगा। आज स्थिति यह है कि किसान एक कलास के रूप में मरता जा रहा है। उसकी स्थिति दिन प्रति दिन खेत मजदूरों की तरह होती जा रही है। इन शब्दों के साथ मैं सरकार से यह कहना चाहता हूं कि सरकार किसानों को लाभकारी मूल्य देने की घोषणा करे और किसानों को उचित मूल्य दिलाने के लिये पुरजोर कदम उठाये।

उपसभाध्यक्ष (डा० बापू कालदाते) : मैं माननीय सदस्यों से यह कहना चाहता हूं कि चूंकि ये पहले वक्ता थे, इसलिये उनको कुछ ज्यादा समय दे दिया गया है आप मेहरबानी करके थोड़े समय में अपनी बात समाप्त कर दें।

श्री कल्पनाथ राय : आदरणीय उपसभाध्यक्ष महोदय, जब सदन में किसानों के खेतों में पैदा होने वाली वस्तुओं के दामों में बहस हो रही है तो वह शर्म की बात है कि यहां पर न तो कृषि मंत्री मौजूद हैं और न ही उनके राज्य मंत्री मौजूद है। यह पहली बार सदन में हो रहा है... (**व्यवधान**) यहां पर कृषि मंत्री मौजूद नहीं हैं।

श्री सत्य प्रकाश मालवीय (उत्तर प्रदेश) : मंत्रीमंडलीय स्तर का कोई मंत्री मौजूद नहीं है।

श्री कल्पनाथ राय : श्रीमन् यह बडी जिम्दारी की बात है मैं जानता हूं कि कृषि मंत्री क्यों मौजूद नहीं हैं। मै यह कहना चाहता हूं कि सन 1984 मे प्रधान मंत्री जी ने बम्बई में इस बात की घोषणा की थी कि किसानों के खेतों में पैदा होने वाली चीजों के लिये... (**व्यवधान**

SHRI R. PRABHU: Sir, I take strong objection to his stand that there is no Minister here. There are two Ministers here.

श्री कल्पनाथ राय : आप तो रोस्टर ड्यूटी कर रहे हैं।

श्री आर० प्रभु : रोस्टर ड्यूटी नहीं कर रहे हैं।
We are doing our duty to reply to your questions. This is unfair, I take strong objection to it.

श्री कल्पनाथ राय : आप अनफेयर कह रहे है, ठीक है । आप ठीक कह रहे हैं।

श्री रामानन्द यादव : आपको अपने दिनों को भी याद करना चाहिये ।

श्री सत्य प्रकाश मालवीय : एक एक विभाग में दो दो मंत्रियों के बाद यह स्थिति है ।

श्री कल्पनाथ राय : श्रीमन् मैं यह कहा रहा था कि सन् 1984 में प्रधान मंत्री जी ने बम्बई में एक सभा में यह घोषणा की थी कि किसानों के खेतों में पैदा होने वाली चीजों के दाम तय करने के लिये एग्रीकल्चरल कोस्ट एण्ड प्राइस कमीशन बनेगा इसके पहले एग्रीकल्चरल प्राइस कमीशन होता था। 1984 के बाद 1985 में इसी सदन में कृषि मंत्री श्री बूटा सिंह ने घोषणा की कि एक महीने के अन्दर एग्रीकल्चर कास्ट एवं प्राइस कमीशन बन जायेगा। अभी पिछले अगस्त में कृषि मंत्री ढिल्लो साहब ने घोषणा की कि एग्रीकल्चर कास्ट एवं प्राइस में बहुत जल्दी बन जायेगा। 84 85 और 86 और आज जब यह सवाल आया है तो अभी तक किसानों के खेतों में पैदा होने वाली चीजों के दाम तय करने के लिये एग्रीकल्चर कास्ट एवं प्राइस कमीशन नहीं बना है, इवन टु डे जब कि ढिल्लो साहब ने यहां पर इसकी घोषणा की थी कि अगले सप्ताह के अंदर या एक महीने के अंदर यह हो जायेगा। जब यह निर्णय हुआ कि खेतों में पैदा होने वाली चीजों की पहले कास्टिंग होगी तब प्राइसिंग होगी तो आज तक यह एग्रीकल्चर कास्ट एवं प्राइस कमीशन क्यों नही बना जब कि हमारे कृषि मंत्री ने अपने जवाब में कहा है कि एग्रीकल्चर कास्ट एवं प्राइस कमीशन की रेकमन्डेशन्स पर ये चीजे तय होती है । आज तक यह कमीशन क्यों नहीं बना इस सवाल का जवाब कृषि मंत्री दे और यह बताये कि किसानों के खेतों में पैदा होने वाली चीजों के लिये क्या आप रेमुनरेटिव प्राइस देंगे। आदरणीय उपसभाध्यक्ष महोदय, यह सवाल देश के करोड़ों करोड़ किसानों का है। हिन्दुस्तान के 60 लाख गांवों में बसने वाले करोडों करोड़ किसानों की जिंदगी से इसका संबंध है। आदरणीय उपसभाध्यक्ष महोदय, प्रथम पंचवर्षीय योजना के दौरान पूरे नेशनल प्रोडक्ट में कृषि का हिस्सा 60 प्रतिशत था जो अब घटकर 32 प्रतिशत हो गया है । देश की महान नेता, हमारी भूतपूर्व प्रधानमंत्री श्रीमती इंदिरा गांधी की अध्यक्षता में कैबिनेट ने फैसला किया था, 12 मार्च 1980 को कि किसानों के खेतों में पैदा होने वाली चीजों और कारखानों में पैदा होने वाली चीजों के दामों में पैरिटी एस्टेबलिश की जायेगी । मैं सरकार से जानना चाहता हूं कि कैबिनेट के इस महान निर्णय को, जो किसानों के हित में लिया गया था क्या सरकार इसका परिपालन कर रही है ? 1971 और 1985 के बीच की अवधि को अगर लें जहां कारखानों में पैदा होने वाली चीजों की दामों की इंडेक्स प्राइस में 321 प्रतिशत की वृद्धि हुई है, वहां खेतों में पैदा होने वाली चीजों के दामों में केवल 105 प्रतिशत की वृद्धि हुई है । ये आंकड़े मेरे नहीं हैं बल्कि ये आंकड़े लाइब्रेरी, पुस्तकाल के है, सरकारी आंकडे हैं । आदरणीय उपसभाध्यक्ष महोदय, हिन्दुस्तान जो दुनिया का सबसे अधिक रत्नगर्भा धरती का देश है आज भी उसे 11 सौ, 12 सौ करोड़ रुपये का तेल विदेश से आयात करना पड़ता है । एक तरफ विदेशी मुद्रा, बैलेंस आफ पेमेंट, डेफिसिट ट्रेडिंग इस तरह के सवाल उठाए जाते हैं और दूसरी तरफ आज 13 सौ करोड़ का तेल बाहर से खरीद रहे है । हिन्दुस्तान के किसान में इतना

दम है, अगर उनको उचित दाम दिये जाय, उनको लाभप्रद मूल्य दिये जाये तो हिन्दुस्तान को 10 रुपये का भी तेल विदेशो से न खरीदना पडे। आदरणीय उपसभाध्यक्ष महोदय, लाभप्रद मूल्य न दिये जाने का परिणाम है कि हिन्दुस्तान को आज विदेशों से चीनो खरीदनी पड़ रही। है आदरणीय उपसभाध्यक्ष महोदय, हिन्दुस्तान जैसा देश चीनी इम्पोर्ट करे यह एक सोचने का विषय है। यह सवाल दलगत नहीं है यह पूरे राष्ट्र का सवाल है। आदरणीय उपसभाध्यक्ष महोदय, श्री बलराम जाखड़ की अध्यक्षता में भारत सेवक समाज ने जो प्रस्ताव पास किया है उसको मैं उद्धृत करना चाहता हूं :

"The prices of farm inputs have gone high in comparison to the prices of farm produce received by the farmer in the market. Farm inputs be declared essential commodities and a separate Agricultural Inputs Prices Commission be set up to fix and to regulate their prices."..

Survey of Agricultural price parity:

"Recently, Prof. Swamy and Dr. Gulati of the Delhi University have surveyed the price parity of farm products and farm inputs since 1971 to 1981 and declared thousands of crores of rupees' loss to the Indian farmers. The Convention, therefore, asked the Government now to take a decision in favour of the farmers and fix remunerative prices so that further losses may not accrue to the Indian farmers."

"Treat agriculture as industry: The Convention asked the Government to declare agriculture as industry and further asked that a national agro-industrial policy be made and facilities extended to industry be extended to agri-culture also."

पहले किसान अपने बैल से खेती करता था और अपने खेत बैल के गोबर को खाद के रूप में इस्तेमाल करता था। आज हिन्दुस्तान के 70 प्रतिशत किसान जो 6 एकड़ से कम खेत जोतते हैं अपने खेतों में ट्रेक्टर का इस्तेमाल करते है और रासायनिक खाद का इस्तेमाल करते है, इनसेक्टीसाइड और पेस्टीसाइडज् का इस्तेमाल करते है, उनको नहरो और नलकूपों से पानी लेना पडता है। यदि बाढ आ गई, सूखा पड गई, तो सारी फसल नष्ट हो गई बरबाद हो गई और किसान कर्जे का शिकार बन गया। पहले की खेती और आज की खेती में कितना मुकाबला है ? मैं आपसे यह निवेदन करना चाहता हूं, मैं सरकार से मांग करता हूं कि हिन्दुस्तान के सात लाख गांवों में खेती करने वाले किसानों के लिये कमीशन मुकर्रर करे जो इस बात की जानकारी करें कि हिन्दुस्तान के किसानों पर कितना कर्ज लदा हुआ है। आज गांव में रहने वाले 90% किसान कर्जदार हो गये है। उन्होंने बैंक से सोसायटीज से इतना कर्ज लिया हुआ है जिसको न चुका पाने के कारण से खेतो को छोड़ कर भाग रहे हैं। किसानों के लड़के आज दो सौ रूपये की नौकरियो की तलाश में दिल्ली कलकत्ता, मद्रास और बम्बई आदि बड़े बड़े शहरो में दर-दर की ठोकरे खा रहे हैं। आज किसान की यह हालत होती जा रही है (समय की घंटी) हिन्दुस्तान में एक किलो धान की कीमत एक रूपया पचास पैसे और जापान में एक किलो धान की कीमत है सात रूपये पचास पैसे। जापान में एक किलो नाइट्रोजन की कीमत है पचास पैसे हिन्दुस्तान में छ० रूपये पचास पैसे। जापान के किसान की हालत अच्छी होगी या हिन्दुस्तान के किसान की ? किसानों के खेतों में पैदा होने वाली चीजों का दाम तय करने के लिये सरकार लगातार घोषणाये करती रही है। आदरणीय ढिल्लो साहब यहां मौजूद है एग्रीकल्चर कांस्ट एंड प्राइस कमीशन की देश के प्रधान मंत्री ने एक नहीं पचास बार घोषणा की है यह कमीशन बनेगा, बूटा सिह जी दो साल पहले घोषणा करते है कि एग्रीकल्चर कास्ट एंड प्राइस कमीशन बनेगा, आदरणीय ढिल्लो साहब भी चार अगस्त को घोषणा करते हैं कि यह बनेगा लेकिन आज तक एग्रीकल्चर कास्ट एंड

[श्री कल्पनाथ राय]

प्राइस कमीशन नहीं बना। जो सरकार किसानों के खेतों में पैदा होने वाली चीजों के लिये कमीशन नहीं बना सकती है तो आप समझते है कि जितनी जिन्से पैदा हो रहीं है हिन्दुस्तान में उनका आप प्राइस डिटरमेन कर देंगे। मैं पूछना चाहता हूं कि क्यों नहीं आज तक एग्रीकल्चर कास्ट एंड प्राइस कमीशन बनाया गया ? क्यों नहीं बनाया गया अगर किसी पूजीपति के कारखाने में ब्रेकडाउन हो जाये, अगर पूजीपति हवाई जहाज से पचास बार आवे और फाइवर स्टार होटलों में ठहरे तो उस खर्चे को अपनी कास्ट आफ फोडक्शन में जोड़ता है मगर किसान का बैल मर जाये, किसान का घर ढह जाये, ट्यूबबैल खराब हो जाये तो उसकी कास्ट आफ प्रोडक्शन में यह सब नहीं जोडा जाएगा। हिन्दुस्तान बुनियादी रुप से खेती का देश है किसान का देश है। हिंन्दुस्तान की पूरी अर्थव्यवस्था और उसकी शक्तिशाली होने की बुनियादी कृषि है। कृषि के विकास के बिना हिन्दुस्तान के गांव के विकास और हिन्दुस्तान की अर्थव्यवस्था में हम आमूल परिवर्तन नहीं कर सकते है। जबकि हम हिन्दुस्तान को शक्तिशाली बनाने की कल्पना करते है। महात्मागांधी जी ने जिस ग्राम स्वराज्य, की कल्पना आजादी की लड़ाई के दौरान की थी क्या उस ग्राम स्वराज्य ग्राम स्वावलम्बन, ग्राम विकास, ग्रामीण व्यवस्था के संबंध में यही हमारा दृष्टिकोण है? आदरणीय उपसभाध्यक्ष महोदय मैं आपसे निवेदन करना चाहता हूं कि हमारी खेती, एग्रीकल्चर को इंडस्ट्री स्वीकार किया जाये और जो सामान खेती में इस्तेमाल होता है जिन सामानों का इस्तेमाल किया जाता है उनकी सही कीमत हो।

खेती में शक्ति का इस्तेमाल होता है। कोयला, तेल बिजली ये शक्ति के स्रोत है लेकिन सबसे सस्ती बिजली है और बिजली का सबसे ज्यादा इस्तेमाल इंडस्ट्री में होता है और सबसे ज्यादा तेल का इस्तेमाल खेती में होता है। जो शक्ति का सबसे मंहगा स्रोत है उसका इस्तेमाल खेती में और जो शक्ति का स्रोत सबसे सस्ता है उसका इस्तेमाल उद्योग धंधों में। बिजली का रेट कितना बढा है ? साढे सात रूपये हार्स पावर से साढे पच्चीस रूपये हार्स पावर बिजली का दाम है। (समय की घंटी)

उपसभाध्यक्ष (डा० बापू कालदाते) : एक मिनट बहुत लोग बोलने वाले हैं।

श्री कल्पनाथ राय: यह किसानों का सवाल है, यह किसानों के खेतों में पैदा होने वाली चीजों का सवाल है, जब किसान के सवाल पर बहस होगी तो उपसभाध्यक्ष महोदय घंटी बजाना शुरू करेंगे (**व्यवधान**) और विरोधी पार्टी के नेता भी रोज देश विदेश की बहस पर दिलचस्पी लेते है। जो बुनियादी प्रश्न है, हिन्दुस्तान को बनाने और बिगाडने का प्रश्न है जिससे हिन्दुस्तान की तकदीर बनेगी या बिगडेगी वह है किसान या खेती और आज खेती एक घाटे का धंधा बन गयी है। कोई भी व्यक्ति खेती नहीं करना चाहता है। यहां सारे विरोधी दल के और सारी पार्टियों के लोग मौजूद है। हिंन्दुस्तान में 70 प्रतिशत किसान 6 एकड़ से कम जमीन जोतते है। मान लीजिये हरियाणा, उत्तर प्रदेश, बिहार का किसान 6 एकड़ की अपनी जमीन बेच दे तो 6 एकड़ जमीन इस समय हरियाणा में 3 लाख में बिकेगी और उस तीन लाख रुपये को बैंक में फिक्सडपाजिट में जमा कर दे तो उसको 36 हजार रुपये सालाना सूद मिलेगा। तीन लाख रूपया उसका फिक्स डिपाजिट रहेगा और 36 हजार से वह बिना काम किये सारी जिंदगी अपने 5 आदमी के परिवार को लेकर दिल्ली में रह सकता है, मौज मस्ती कर सकता है। लेकिन 6 एकड़ में खेती करता है, सुबह 4 बजे से लेकर रात तक मेहनत करता है, सूखा में, बरसात में वृष्टि में अनावृष्टि में दिन रात काम करता है तो उस 6 एकड की खेती में कर्ज से लदा रहेगा, उसकी बेटी की शादी नहीं होगी, उसके बच्छे पढ नहीं सकते है, उसका बैल मर जाये तो दूसरा नहीं खरीद सकता है, मकान गिर जाय तो उसको बनवा नहीं सकता है। हमारी सरकार ने निर्णय लिया है कि कारखानों

मे पदा होन वाली चीजा आर खेतों में ैदा होने वाली चीजों में पैरिटी इस्टब्लिश होगी। मैं एक उदाहरण देता हूं . . . (व्यवधान) . . . (समय की घंटी)

उपसभाध्यक्ष (डा० बापू कालदाते) : आप सहकार कीजिये। यह सदन की समय की मर्यादा आप समझ सकते हैं।

श्री कल्पनाथ राय : 400 रुपये क्विटल लोहे का दाम था उसका दाम अकस्मात 800 रुपये क्विटल हो गया और गेहूं का दाम 5 रुपये क्विटल के हिसाब से बढ़ा। पहले 3 रुपये क्विटल के हिसाब से फिर 5 रुपये के हिसाब से बढ़ा लेकिन 400 रुपये क्विटल लोहे का दाम हो गया 800 रुपये क्विटल। किसान को फावडा खरीदना है, कुदाल खरीदनी है, खुर्पी खरीदनी है, कराह खरीदना है, हल खरीदना है लोहे की सारी चीजें खरीदनी हैं और हर लोहे की चीज का दाम तिगुना हो गया लेकिन जो उसके खेत में पैदा होगा उसका कोई दाम तय नहीं होगा। मैं निवेदन करना चाहता हूं कि जो सरकार ने निर्णय किया है पैरिटी टन प्राइसेंज आफ द एग्रीकल्चरल गुड्स एण्ड मैनुफैक्चर्ड गुड्स तो जिस सिद्धांत को सरकार ने स्वीकार किया है सरकार उस सिद्धांत पर अमल: जामा पहनाये दूसरी बात यह है कि जिस बात को प्रधान मंत्री जी ने घोषणा की थी कि एग्रीकल्चरलकास्ट्स एण्ड प्राइसेंज कमीशन 1984 में बन जायेगा, वह आज तक कांस्टीट्यूट नहीं हुआ है। तीन-तीन कृषि मंत्री बदल गये और सब ने इस सदन में वचन भी दिया था। पर यदि वह कमीशन बना ही नहीं, तो फिर आप दाम कैसे डिटरमिन करेंगे, दाम तय कैसे करेंगे ?

मैं सरकार से निवेदन करता हूं कि किसानों के खेतों में पैदा होने वाली चीजों का उचित मूल्य दिया जाये ताकि हिन्दुस्तान 1300 करोड़ रुपये का तेल आयात न करे, ताकि हिन्दुस्तान चीनी का आयात न करे, जो हिन्दुस्तान के लिये शर्म की बात है। अगर किसानों को लाभदायक मूल्य मिलेंगे, तो किसान हिन्दुस्तान को सोने की चिड़िया बना देंगे और हिन्दुस्तान दुनिया का एक शक्तिशाली देश बन कर उभरेगा।

SHRI NARAYAN KAR (Tripura)-Mr. Vice-Chairman, Sir, seventy per cent people in our country depend upon agriculture. The agricultural economy is in jeopardy because of the policy being pursued by the Gov ernment of India. One of the main reasons for the present economic crisis is that the farmers are not getting remunerative prices for their produce. The farmers have been demanding for a long time that they jshould be paid remunerative prices for their produce in proportion to the rise in prices of. agricultural inputs like diesel, fertiliser, tractors etc. They have also been demanding that there should be parity in prices between agricultural goods and industrial goods. But the statement of the hon. Minister will surely disappoint the farming community. It is unfortunate that the present policy of the, Government will en. able the hoarders and profiteers to enrich themselves further.

Sir, we are proud of our farmers.. They are producing maximum wealth for the nation. We have become self-sufficient in food grams because of their hard labour. But during the last five years the Central Government has increased support price for wheat only upto 30 per cent. During the same period the support price, for paddy has been increased to 35.*2* per cent. But during the past fiv\e years the. whole-sale price index for foodgrain has increased from 255.5 to 342.5 that is, the price of foodgrains has gone upto 45.7 per cent. So the consumers are made to pay higher prices for the wheat whereas-hoarders have been given latitude to earn more profits. In fact the consumer price Index has gone up from-275 to 585 that is, the rise is upto 56 per cent.

English translation of the original speech delivered in Bengali.

[Shri Narayan Kar]

Sir, in 1984-85 the cotton growers had to face heavy losses due to rich harvest. The whole sale price in dex for cotton in 1984 (upto 1st August) was 291.9; in 1985 (upto 1st August) it was 255.9 and in January 1986 it was 240.9. So the price of cotton has come down to 12 per cent in 1985 and in 1986 it has come down to 6 per cent. On the one hand the Government has failed to give remunerative prices to the cotton growers but on the other, the Government has allowed the cotton Mill owners to increase the prices of cotton textiles. Economic Times in its Report has said that the retail price inde.x for cotton textiles increased to 684.5 in July, 1984 and in July, 1985 it has increased to '861.4. So in one year the price of cotton textiles have gone upto 25.8 per cent. In this manner the Gov ernment is allowing the cotton Mill magnates to fatten themselves day by day. |

Sir, the Central Government does not even honour the Report of a Parliamentary Committee. In 1982-83 the Committee on Public Undertakings referred to the plight of cotton growers in its sixty-second Report. That Committee, made certain recommendations to the Central Government but those recom-mendations have not yet been implemented . One recommendation was that the Government would purchase sixteen to thiry-three per cent cotton direct from the growers through C.C.I. Another recommendation was that a balance should be struck between the prices of textiles and the price of cotton. The Committee wanted that cotton growers should get a share of the increased prices of textiles. The Committee also recommended that C:C.I. should ope-n more purchasing centres in inaccessible areas so that cotton growers might be saved from middlemen. It is our misfortune that all these recommendations of the Committee on Public Under, takings have not yet been implemented. The new textile policy of the Central Government is attacking the cotton growers only. Now the cotton industries are utilising less than ten lakh bales of cotton every year. Consequently, the workers in cotton mills are being retrenched. Due to less purchase of cotton the farmers are also suffering. In short, the entire agricultural economy is in crisis due to wrong policy of the Central Government.

In 1980-81 sugarcane growers launched a movement for getting remunerative prices for sugarcane. But the Government suppressed that movement with the help of the Police. The police gunned down the agitators like birds. In 1980-81 the Government was forced to accept the price of sugarcane; from Rs. 23 to Rs. 26 per quintal. But next year when Maharashtra had a bumper crop of sugarcane, the price of sugarcane came down to Rs. 15 per quintal. With the decrease in prices the sugarcane growers had to resort to distress sale of their produce to the sugar mill owners but the sugar-cane growers have, not yet been paid their dues to the extent of Rs. 430 crores. In 1980-81 the Government fixed the price of sugarcane at Rs. 13 per quintal. In 1984 it was fixed at Rs. 14 per quintal. So the increase was upto 8 per cent. At the same time, the Government increased the price of sugar from Rs. 2.85 to Rs. 4.40 per Kg. So the increase in the price of sugar was 54.3 per cent. Consequently, the sugar consumers and sugarcane growers are suffering whereas the sugar mill owners are earning more profits. In this man. rer, during the past five years, the sugar mill owners have earned extra profit of Rs. 600 crores by exploiting the sugarcane growers. Again when the sugar mill owners demanded further concessions from the Government on the pretext of averting crisis in sugar mills, the Govern-

ment allowed them to increase the price of sugar by Rs. 40. The Government also allowed them to sell sugar in the open market upto 35 to 40 per cent. In this manner the Government enabled the sugar mill owners to pocket another Rs. 70 crores. The Hon. Minister made a statement in the Rajya Sabha in the past that the, Government had increased the price of sugarcane by Re. 1 per quintal. On what basis was that increase made? In 1981.82 when the price of sugarcane was Rs. 14 the AFC recommended increase in price by Rs. 2. In 1986-87 the Government is announcing price, increase of sugarcane by Rs. 1.17. I feel that the Government has adopted an appeasement policy towards the sugar mill owners.

Sir, the condition of *j* coconut growers is also bad in our country. In 1984 the coconut growers had to suffer a loss of crores of rupees due to a disease which attacked the roots of coconut plants. In 1984.85 the price of one hundred coconut was Rs. 400 to Rs. 500. But in the next year the price of same number of coconut came down to Rs. 100 in spite of normal production. At the same time the Government imported 9800 tone coconut oil. The coconut growers demanded that import of coconuts should be stopped. They also demanded that support price for their produce should be fixed by the Central Government. The coconut growers further demanded that the Government should fix Rs. 2 as the, price for each coconut. But the Government is unfortunately silent on their demands.

In 1984-85 the price, of jute was Rs. 1000 per quintal. In the next year, due to bumper crop, the price of jute came down to Rs. 200 per quintal and, as a result of which, forty lakh jute growers in West Bengal, Bihar Assam and Tripura suffered a heavy loss. Even they could not get the support price for their jute. J.C.I, promised that they would purchase jute direct from the growers at the support price. But J.C.I; did not open purchasing centres for eight weeks. Consequently the jute growers were compelled to gell their produce at cheaper prices to the middlemen. This year our Prime Minister and the Minister of Textiles said that the Government would purchase entire stock of jute through J.C.I. My information is that J.C.I, has not yet come forward to purchase jure from the growers either in West Bengal or Tripura. Even J.C.I, has not cleared last year's jute stock which is kept in the godowns. State Government cooperative agencies are unable to purchase jute from the farmers for want of godowns. So the jute growers are in crisis now. The jute growers staged Dharna before Parliament in support of their demands. Their demands were that the price of jute should be Rs. 600 per quintal and the price of Mesta jute should be Rs. 400 per quintal.

The support price is the minimum price that must be paid to the far. mers. But the remnuerative price must be fixed on the basis of cost of production. While fixing the remunerative price the Government should also take into account the rising cost of daily necessities of life. The Government should maintain parity in prices between industrial goods and agricultural products. The J.C.I, and C.C.I, must enforce support price. The Agricultural Costs and Prices Commission consists of experts, many of whom were educated and trained in foreign countries. They can surely bring science and technology for the development of agriculture. But the Agricultural Costs and Price Commission should also associate the leaders of the farmers' movements in their work, and unless it is done the problems of the farmers will not be solved satisfactorily.

[Shri Naryan Kar]

In the statement it has been said the Central Government consults the State Governments while fixing the remunerative prices for agri, cultural produce.. I would like to say that even the proposals of the Government of Maharashtra in regard to remunerative prices for agriculture produce were not accepted by the Central Government. What to talk of Left Front Government in West Bengal and Tripura! Under the situation; the farmers cannot hope to get remunerative prices for their produce. My suggestion is that Agricultural Costs and Prices Commission should fix the remunerative prices for agricultural produce in consultation with leaders of farmers' movements and State Governments. If my suggestion is accepted, agricultural economy in our countiy will be stabilised,

With these words, I conclude.

SHRI A. G. KULKARNI (Maharashtra): Mr. Vice-Chairman, Sir, right from 1971 I have seen various Agriculture Ministers being bombarded from both sides about the adverse terms of trade between agricultural and manufactured proaucts. My friend sitting next to the Minister of Agriculture—'young Kalp Nath Rai was unkind to him—really represents the agriculturists. He knows what are the pangs and what are the difficulties of the farmers. Not that Dhillon Saheb does not know. But the point is, Shri Ramanand Yadav is a sufferer. Therefore, we should take him into confidence, if we want to gain something from the Government. Sir, many indices have been quoted. My friend was speaking in Bengali. I could not follow what he was saying. Sir, in 1971, the index figure of the prices of manufactured products as percentage of the prices of agricultural products was 109.1. Since 1971, during the last fifteen years, many Ministers have come and gone and they have repeatedly assured on the floor of the House that the Government is determined to change the direction of the trend in favour of agriculture. But Sir, the latest, March, 1986, figure which I have is 110.5. Mr. Minister, right from 1971, when it was 109.1, we have come to 110.5. la this, the maximum was 122 and the lowest was 104.6 in some years.

This is the adverse trend against the agricultural sector. Sir, I do not have the vocabulary and the energy of my young friend, Mr. Kalp Nath Rai. This is one of the indices and it is a very valuable one. Rao Birendra Singh, in 1984, took price that because a small reduction was made in the price of fertiliser, the Government of Shrimati Indira Gandhi was determined to change the trend and turn it in favour of ' the agricultural sector. What has happened? The position has remained the same. Nothing has come down and nothing has gone up. Only Rao Birendra Singh has gone out. This is one thing.

Then, Sir, my friend here spoke about the contribution of agriculture to the gross national product, having come down. I have the figures here from the Reserve Back of India bulletin or the monthly commentary etc. from the Indian Institute of Public Opinion. 1,88,459 is the gross national product. He said 60 per cent. At least, I know, 49-51 per cent was the share of agriculture.

SHRI VITHALRAO MADHAVRAO TADHAV: It is just 45 per cent of agricultural income of the total GNP.

SHRI KALP NATH RAI: It is now 32 per cent. *{Interruptions)*

What I am pointing out is that from 50—52 per cent, the contribution of agriculture has

श्री अरविन्द गणेश कुलकर्णी उन का रिजर्व बैंक अलग है ।

come down to 32 6.00 P.M. per cent. At current price it has come to 31 per cent, in terms of rupees it comes to 62.819 crores. Mr. Vice-Chairman, I know you are not anagriculturist. *(Interruptions).* Doctor is for name-sake only. Now, let us see what was the total food production in 1971 what is the total production in 1986. The total production in 1986 is 154 million tonnes. This was the gross national production. The production increased 12 times and it is a great pride for the Indian agriculture and for this Government also which has

encouraged agricultual growth in this country. But having achieved the growth, the value received has gone down, slipped down from 51 to 31 per cent, whe/eas the production increased each year by three per cent to four per cent. That shows that there is a total debacle in the agricultural sector.

In this connection, I would only quote from the Indian Institute of Public Opinion journal, a few lines. This was the number after the budget session and this was based on the study of all-India prices. They say: "It might be added that the general index of wholesale prices is not compensated for in any manner for higher support prices. The graph—there is a graph— shows that the wholesale prices since 1979-80 have risen *more* steeply than support prices for both wheat and paddy." I am only limiting myself to the wheat and paddy. It further says; This is a part of the incorrected price inequality in the Indian economic system. If the price policy is to fulfil the major Plan objectives of removing rural poverty, price stability is the wrong manner in which to provide the correction. "The Finance Minister takes a pat on his back when he says that he has maintained the prices. It is a wrong policy as far as agriculture is concerned. It further says: "Current price stability involves for the most part a bias against agriculture. Therefore, as an end to monetary and total fiscal policy the objective of price stability is misdirected."

Mr. Minister, I was only drawing your attention to this. Now I would like to quote a few more indices and then I will come to my points as to what actually should be done.

About cotton, there is an agitation going on in my State. Mr. Minister, I warn you and through you your Prime Minister, that the bias against agriculture and encouragement to consumerism in this country will ruin your party. I would like to warn you now. You must know that agrictlure is the foundation of the Indian economy. Mr. Vice-Chairman, you read Marathi papers. Pethaps you know and my friends here know that in Maharashtra a lakh of women came to a meeting of Mr. Sharad Joshi where they demanded cotton remunerative price and agricultural remunerative price. Revolution is nor far long, Mr. Minister, if this adverse plan is not corrected. The farmer will not sit at home idle. He will see that this Government goes and the country comes to a chaos.

Mr. Vice-Chairman, Sir, look at the figures of cotton and that is why I am agitated. Cotton; In 1979-80 the price indes was 164 and today in 1986 it is 191. As against that, cloth index is 231 as against 275. Where is the profi ? where is the benefit? What is that multi-fibre policy? Your new, what you call, jean-clad Ministers think that the wearing of synthetic and multi-fibre cloth will bring prosperity, lt will bring prosperity to the elite of this country which is not even 5 per cent. But to the man sitting next *to* you, it will be doom, for him because neither will he be able to use synthetic, nor will cotton be available to that poor man.

Mr. Vice-Chairman, why I say this is, when these cotton statistics are given, what will happen? When ladies have come to the battle front, what will happen on the agricultural front? When you hurt the pride of a lady and pinch her stomach, she is a tigress. Please don't have false pretences when you deal with adverse trade balance between manufactured products and agriculture.

Having said this, I would also say one thing more. I would only request, Mr. Minister, I know the difficulties of running' the Government though I never in my "life has ever adorned a seat of power, but I do say there are difficulties. The basic thiust must be towards betterment of agriculture. Direction must be towards improving the lot of the agriculturist. For that purpose, far-reaching policies have to be adopted. What is happening is that sugarcane is unnecessarily grown in UP, Bihar, Haryana etc. when the yield is not there. while in Maharashtra and South we are unnecessarily growing wheat whereas the yield is much more in Punjab, UP and Bihar. So a basic thrust of better land use has to be adopted. Whatever water is available, you are rich people in northern India

[Shri A. G. Kulkarni]

and you have got ample water for irrigation, whereas we are poor people in the Southern States and unless the new technology of sprinklers or the other type of irrigation is brought in, the land cannot be given water and yeilds cannot be increased whatever additional fertilisers you may have given.

Then, I may be wrong because my figure might be wrong as I could not correctly keep my finger on that figure, I am told that Annual Plan for irrigation has been : educed. Don't make that mistake, because irrigation is the lifeline for agricultural growth.

Now I have given you my own sugges-tions—about adverse index, the policy and thrust most be changed, there must be a turii-aboat from consumerism to agricultural sector...

SHRI VIRENDRA VERMA (Uttar Pradesh): .. .to producerism.

SHRI A. G. KULKARNI: Yes, to pro-ducerism. What I say is, what is that called, the new machine? Yes, computerisation is necessary for some industries, I do not deny, but as I have stated the trend of investment must be towards basic improvement in agriculture which alone will sustain the economy of this country and remove poverty. And for that purpose, lastly, Mr. Minister, though you are not concerned, please stop that 'Apna Utsav". We cannot see it; we have to close down the idiot box between 8 and 9 p.m. We can't see that damnthing of Rajiv Selhi going on dancing with rural peopls. We have seen many excellent rural dancers than the ones brought here to this Utsav. While people are suffering, six thousand artistes are brought over here. Is that the policy of your Government? It is foolishness. We must be ashamed of it. I have got another figure, but I don't have time, they have spent about ten crores of rupees on this *Apna Utsav* or whatever that *utsav* is. While that is going on, I have got here a figure from Mr. Ramanand Yadav's Department. It shows that the rural water supply is coming down. Ramanand]?, don't laugh: you are part of that Govern-ment. I know your difficulty and embar-rasment, but what can I do? You are a poor man caught in a trap. Why did you become a Minister? It would have been better if you were here. So, what I suggest is that this type of extravaganzas and waste of scarce resources will not be in the interest of agriculture. That is what 1 want to say.

SHRI B. SATYANARAYAN REDDY (Andhra Pradesh); Mr. Vice-Chairman, Sir, the farmer is the backbone of Indian economy, but this section of society—the agriculture sector was not given any importance til] the Fourth Plan. Until and unless agriculture is accorded priority, there is no economic or social security for this country. Although the Government has been saying all these days that it is striving for the benefit of the agriculturists and far- mers, in reality it goes against the interests of the farmers. The policies that have been formulated all these days by the Government have always been going in favour of big industrialists and monopolists. They have completely ignored the interests of the farmers, especially the marginal and small farmers.

SHRI P. BABUL REDDY (Andhra Pradesh): What does Mr. Kalpnath Rai say?

SHRI B. SATYANARAYAN REDDY (Andhra Pradesh): Mr. Kalpnath Rai stands for the benefit of farmers. He rais- ed his voice very forcefully though he is part of the Government. He correctly represented the interests of the farmers

Sir, recently the Government has an-nounced an agricultural pricing policy—a long-term perspective—and the papers have been laid on the Table of the House. As per that document, the Commission for Agricultural Costs and Prices recommends to the Government...

SHRI A. G. KULKARNI: That Com-mission is abolished. The Secretaries are doing it now.

SHRI B. SATYANARAYAN REDDY They recommended certain things. What I am trying *to* tell is about the working of the mind of the Government. They have

stated that for paddy, wheat, owar, bajra, ragi, gram, arhar, moong, sugarcane, cotton, jute, tobacco, groundnuts, sunflower, syoabean, rapeseed and mustard, for all these major agricultural commodities, prices will be determined by the Government and fair prices will be given. But they are silent about vegetables. What about tomato, what about potato, what about onion? These are some of the vegetables about which they have not said anything. Nor have they said anything about these in the statement made by the Minister here. They have not said what they are going to do about them, whether the Government is trying to give remunerative prices for these or not. Take, for example, tomato. The farmer, the producer of this agricultural commodity, gets hardly one rupee per kilo whereas the consumer has to pay Rs. 13 to 14 per kilo which means the middleman gets the rest of the money. Same is the case in respect of potatoes and onions or other vegetables. Therefore, the farmer gets very little. So, I do not know whether the Government has in mind the remunerative prices for these commodities also. Recently the Government has announced some price for wheat, Rs. 165 per quintal. The farmers have protested. They deamnded Rs. 200 per quintal. Likewise the Government have also recommended Rs. 132, Rs. 272, Rs. 408 and Rs. 400 per quintal as remunerative or support prices for barley, gram, mustard and surflower respectively. While the price recommended by them for wheat is Rs. 3 per quintal higher than that last year, there is r,o change in the support price for barley and sunflower. I would like to know from the Government whether the support price or the remunerative price which the Government has recommended is really in accordance with the statement thathas been made by the Minister today in this House. The prices of the inputs which are required by the farmer, either fertilisers or manures, pesticides, irrigation charges, including the cost of diesel, electricity and other Inputs have gone up ten-fold manifold. In view of this, is the Government seriously considering to come to the rescue of the farmers?

My friend, Mr. A. G. Kulkarni is also a farmer. I think many of those who have taken part in the discussion come from the farming community. Mr. Kulkarni has rightly said that the day is not far off when the farmers of this country will rise in re volt They are poor sections of people. As Mr. Kalpnath Rai said, the farmer day and night toils, but he is not in a position t_0 give good education to his son, he is not in a position to have a decent house, he is not in a position to have two meals, a decent meal. Such is the condition ot the farmer. The Government day and night says, "We stand for the poor, we stand for the down-trodden, we stand for the farmer." I do not know where they Stand.

Very surprisingly the unemployment problem is going up day by day. Why is this so? It is because of die policy adopted by the Government towards the farmers. The majority of the people who come to cities are from the villages, who oelong to the farming class, tile agricultural labur-ers. Having no employment opportunities, they rush to the cities of Calcutta, hunt-bay, Madras and other big cities tike Delhi How are you going to stop this? How arc you going *to* absorb this section of the people? Until and unless you give a remunerative price, sufficient price for the produce of the farmers, you are not going to stop this. So, it is very importar t that the Government mast realise this and come to the aid of the farmers.

Then, also the Government has some criteria for deterrnining the prices, they have said. I would like *to* mention one OS? two things. While recommending the support price, the procurement price, the *Gat* ernment has to keep In view—they said they will keep in view—the need to pr vide incentive to the producer for adopting improved technology and for marinusbv; the production, the need for ensuring rations! utilisation of land, water and other productive resources and, thirdly, the likely effect of the price policy on the rest of the community particularly and the cost of flv-irg, the level of wages, then, the industrial cost structure. In this they give more im portance to the Industrial structure. They will not give any importance to the interests of the farmers. Of course, they have said that they would keep that fa mind fa

[Shri B. Satyanarayan Reddy] determining the price. I would like to asik two or three very simple questions to the Minister for Agriculture. He also comes from the agricultural community. I am happy because I had an occasion to discuss with him. He is in favour of the agriculturists and farmers. And when a person like Mr. Dhillon becomes a Minister of Agriculture, I think certainly he will influence in framing the policies of the Government and will come to the rescue of the farmers.

I would like to ask two or three questions before I conclude. Firstly, I would like to know whether there was any proposal under the consideration of the Government to link prices of agricultural commodities with the Consumer Price index. Secondly, I would like to know whether the Government has amended the terms of reference of the Commission of Agricultural Ccsts and whether under the new terms of reference the Commission has been asked to take into account the changes in the terms of trade between the agricultural and non-agricultural sectors. Next, I would like to say that this Parliament must have a right to lay down the guidelines on the subject. I would like to know whether the Government is thinking on these lines for not Lastly, I would request the Agricultural Minister to take stern and immediate steps to see that the agriculturists get sufficient prices for their produce.

SHRI CHITTA BASU (West Bengal): I would concede that the Statement which has been made contains certain basic norms in the matter of fixing the remunerative prices for the agricultural produce, but, Sir, it is a deceptive step. Deceptive in the sense that those norms which have been mentioned in the Statement by the Minister—I can say with full sense of responsibility—have not been followed, are not being followed and will not be followed. T think the hon. Agriculture Minister had the honour of placing the document in this House and in the other House. This relates to the Agricultural Price Policy—a long-term perspective. The Government has coined a very fashionable phrase—long-term nolicy. We have seen the Long Term piscal Policy. We have seen the perception of the administered prices. We are also expecting that there will be a long-term expenditure policy. In between we have got this Agricultural Prices Policy—-a long-term perspective. What does this document contain? As a matter of fact,, as one of the Social activists I was very much interested to got a copy of it to know what is the Governments real approach to the very burning question of the remuiirutive prices of the agricultural produce. This question has been raised on many occasions and by many hon. Members of this House and also of that House, including myself there and here. It is a question which does not concern the Members of Parliameut alone. You go to Maharashtra, you go to Tamil Nadu, you go to West Bengal, you go to Gujarat, you go to Bihar or you go to Uttar Pradesh, you shall find the biggest possible movement which is being waged is the movement for remunerative prices for the agricultural produce. We must have ear to listen to that murmur; we must have that ear to listen to the grievances that are being raised in the fields of our country. Therefore, I expected that there should be a long-term perspective for the remunerative prices for the agricultural produce. But, Sir, my hopes have been belied. As a matter of fact if you permit me to say, this is a document which is doctored by some bureacrats who are in the service of the industrialists of our country. They are producing arguments against remunerative prices for the agricultural uro-duces Of our country. Why? I will mention only three points. If the hon. Minister has got the opportunity of debating it fully, I will come out with all other arguments relating to them. But these documents, as I say, has been doctored document and this is doctored with subserving the interest of the industrial houses in our country who use the agricultural output as their input.

Sir, the point document says is that the price policy so far adopted has been very successful. I will come to that point later on. It says that the Government.hopes by use of modem technology and the 21st century will bring down the per unit cost of the production in the agricultural front. They want that there should be technological advancement and that will bring down

the prices of the agricultural production. We have not yet got the minimum fair price. We want umunerative price and they are talking in erms of reducing the price by technological innovation. Look at the approach of the Government.

Finally, this document has been doctored with the object of reducing whatever Utile subsidy that the agriculturists are now enjoying in terms of subsidisation of fertilisers and in terms of other subsidies.

These are the three main arguments of the document which ultimately divides the objective of providing remunerative prices for the agricultural produces to our agricultural front.

Sir, a very brief debate has been raised by Mr. Dalip Swamy and Mr. Ashok Gulati. Here is the document I produce. It has been published in the Economic and Political Weekly, June 21-28, 1986. It is a very recent one. I want to express my surprise and disappointment after reading -this document. It is very valuable. I had put a question to the Minister of agriculture in the last session of Parliament in this House that why this Government has been drawn to the conclusion by this finding? You will be surprised to know that we have got our separate agencies to make evaluation of the situation. I think the hon. Minister will find out the old documents. What does this document says, I quote-.

"The net income of the Indian farmer" please listen Mr. Agriculture Minister "has been continuously falling since 1971. This is primarily accounted for by adverse price movements. There has been an erosion of price margin over cost. Paradoxically the faster growing non-agricultural sector is able to sustain a higher rate of price increase year after year. This deterioration in the inter-sectoral terms ot trade has resulted in the immiseration of farmers in India

Therefore, Sir, *{Time bell rings)* I will take only three or four minutes .

THE VICE-CHAIRMAN (DR. BAPU KALDATE): This is just a little warning for you.

SHRI CHITTA BASU: I want to mention only one point.

THE VICE-CHAIRMAN (DR. BAPU KALDATE): Thank you.

SHRI CHITTA BASU: I say, Sir, this document after a quite comprehensive finding comes to this conclusion. I shall not explain, because that will take more time for me. I quote: During the ten years period from 1970-71 to 1980-81, Gujarat suffered the highest loss of Rs. 3404 crores, followed by Uttar Pradesh, Rs. 3142 crores, followed by Andhra Pradesh, Rs. 1646 crores, Bihar Rs. 1334 crores and so on. This cumulative collective loss tor al'-the State Governments covered in the study amounts to Rs. 12480 crores at 1970-71 prices. The average loss per holding being Rs. 2043. At current prices, the cumulative loss amount to a hopping figure of about Rs. 45000 crores and the average loss per holding being Rs. 7,690 crores. This is the result of the price policy and they say that price policy has been successful. In this respect, they have looted about Rs. 769C crores from peasants house-holds in our country. I thought that this new document will understand this implication. I thought that after all, it is a document, long term perspective and a long stable policy. I thought that this very process of "immiseration' should have taken a note by those who have prepared the document. Therefore, Sir, I conclude and say witi the Government of India consider it desirable to have an agency consistig of economists, experts, Members of Parliament to inquire into the long, protracted process of immiseration of our peasants and bring about a comprehensive report so that we can have a long term perspective of India's agricultural development and a stable price and for the further growth of agricultural production which can alone sustain the prosperity, progress of our nation?. Thank you.

SHRI P. BABUL REDDY: Mr. Vice-Chairman, Sir, at the outset, I would like to say that no country which keep its producers unhappy can prosper. Today, the producer is not only unhappy but he is in misery. Mahatma Gandhi said that India lives in its villages. But today, it appears that it has shifted to cities as Mr. Kalpnafh.

[Shri P. Babul Reddy]

Rai has said. Sir, it is a thousand pities that during the last 20 years, in both the Houses of Parliament, all sections, belonging to all parties have pleaded for remunerative prices for the agriculturists. The song is sung many a time but nothing tangible is done. 75 per cent of the people in the villages live on agriculture either as small farmers or as agricultural labourers. They are kept in misery. Sir, eighty per cent of the Members of Parliament belong to the rural background. I conducted some study of the Members of Parliament. They come from the rural background. They shoute here and ery for remunerative prices but this eighty per cent of the Members of Parliament have not been unable to give any help to the unhappy farmers. It makes me wonder is the eighty per cent in the Parliament ruling or the 20 per cent in the Parliament ruling? We are speaking of the intergation of the country. Sir, India consciously or unconsciously is divided into two countries i.e. rural India and urban India. India, that is Bharat. One is rural India and the other is urban India. Sir, you see the difference between them. You take, for example, a fanner having about 20 acres of land. I am not speaking of small farmers with three or four acres of land. Any wise man would advise him to sell away his land. Suppose my brother in the village with 20 acres of land asks me, I would advise him, "Please sell your land and go to the town. Have a tea stall or a fancy shop and live prosperously. Educate your children and give them some decent livelihood." This is what I would advise. It has come to this. This is the land of Mahatma Gandhi. He said, "Go to the villages". But other Gandhis have said, "Go to the towns". Now, I am not grudging the small remuneration which the Class TV employees and unskilled people are getting today. The Government has announced that Rs. 750 is the basic pay for a Class *TV* employee. In Bombay in Premier Automobiles a sweeper gets Rs. 2,500 a month. In Singareni collieries, an unskilled labourer gets Rs. 1.800 a month, besides free house, free water, free electricity, leave travel concession, free education for children and medical facilities. Can a farmer—I am not speaking of a small farmer; I am speaking of what yon call a landlord who has 20 acres of land—-enjoy these comforts, as much as a sweeper in Premier Automobiles or an unskilled labourer in Singareni colleries gets? At least in Bombay the cost: of living is more. I am speaking of an unskilled worker in Singareni collieries. Does a farmer get that remuneration? Why? He is a fool who lives in the village. Nobody is bothered about him. As my friends, Mr. Kulkarni, Mr. Chitta Basu and Mr. Satyanarayan Reddy said, it is a consumer-oriented economy that we are having. Why is it so? I understand, there is a Conflict between the consumer and the producer. The consumer wants to take it free or at a nominal price or a throwaway price. When there is a conflict between producers who constitute 75 per cent and consumers who constitute 25 " per cent, where does justice lie? If there has to be a sacrifice, why should the producers sacrifice? Why not'the consumers?

Sir, I want to point out one point very prominently. Everybody is shy to raiss the price of sugar by 50 paise per kg. because the consumer who is getting Rs. 2,500 a month in Premier Automobiles cannot afford it. He may purchase two Kgs of sugar.

SHRI VIRENDRA VERMA: They take care of only the consumers of the cities, not of the villages.

SHRI P. BABUL REDDY: The farmer is also a consumer. He purchases steel, cement, coal, everything. If you increase the price of sugar by 50 paise per Kg., you can give Rs. 50 more per tonne for sugarcane. And what is the burden on the consumers in the city? One rupee, if he purchases two Kgs of sugar per month for his wife and children, or for a family of four. The extra burden is one rupee. Can he not sacrifice this much for the poor farmer who has got three or four acres of land, who has to take water from the wells At least in Punjab and Haryana, you get irrigation facilities. But most of the sugarcane is produced by small farmers with . three or four acres. And 70 million small

farmers are there in this country. These 70 million small farmers have to be sacrificed because the consumer cannot pay 50 paise a Kg more for sugar. Now it must have been brought to your (Minister's) notice many times. You take the price of sugar in the Soviet Union, in America, in Japan. They are paying a very high price. Why? Because the producer has to be paid out of it. But in our country we are afraid. The organised labour will revolt against you if you increase the price by 50 paise. You are afraid. My hon. friend, Mr. Kulkarni said that the giant is sleepxg in the village. He will awake. He will not tolerate hereafter. You must change. I am glad that our Minister, Mr. Dhillon, and our Ramanand Yadav are all committed to the welfare of the farmers. But unfortunately anybody who is committed to the farmers' welfare, when he gets into the Government, becomes helpless. He keeps mum in the Government. Mr. Kalp Nath Rai, for forty years the villager's life has been made hell. Who is responsible? 1 ask Mr. Kalp Nath Rai. The other day he was saying the Government has been ruling for the past forty years, except for , 2i years it is one party that was ruling all these years; the day before yesterday it was said, the Janata Party has done one thing good—Shri Bir Bhadra Singh was saying— that it has reduced fertilizer prices. Shri Kalp Nath Rai should admit that the Congress has done one blunder that it acted against the interests of the poor peasants for these forty years. *{Time bell rings)*

I want to make a few suggestions now. Why this control? The honourable Minister may know that in many States there is licensing for jawar dealer. Only a licence is to be taken, no procurement, no movement control, no price control, nothing; only a licence should be taken. And then the condition of the licence is that accounts must be kept properly. Suppose the dealer is supposed to have 200 bags but there are two bags less and the vigilance inspector goes and inspects. He finds two bags are less and he arrests the man. He goes to the High Court and the High Court says, "Oh, it is an essential commodity, we cannot take the risk". What is 'essential commodity' when there is no control at all? Yet, the inspector goes and confiscate the goods. The man pays Rs. 10,000 to the inspector and says pranams to him and asks him to release him. Ultimately ha will be released and the inspector goes away. Why have this sort of unnecessary controls? Why are you having this sort of licensing? In 1978 when production was 110 million tonnes in foodgrains, the Janata, Government removed all controls and. wheat, paddy or rice could move freely from Kashmir to Kanyakumari without any hindrance, without any check posts. But today if you travel for 100 miles you have to go through ten check posts—the sales tax check post, the civil supplies check post, the income-tax check post, the forest check post, and so on. What is this country ? Why don't you take courage?[11] The honourable Prime Minister, young and dynamic, as you call him everyday, prornis • ed in Parliament that he does not believe in controls, that though we retain controls, we remove controls. That is what he said. Why don't you take the cue from his statement? Today you have a production of 150 million tonnes and you have 28.4 million tonnes of foodgrains in godowns. Even if there is a drought, even if there is a continuous drought in the entire country, you can feed the entire country for two years. Can you not take advantage of it and remove the controls? Nellore rice is very much wanted in Madras. Madras is 100 miles from Nellore which is in Andhra. Forty miles from the border of Tamil Nadu starts Nellore. Yet Nellor.rice cannot go to Madras, because there is a check-post, there is prohibition. And in Nellore the ryots are unable to sell their paddy even for procurement price at the time of harvesting. You will not allow it to go to Madras. What for? Whom are you pleasing? The corrupt officials? The blackmarketeers? For whose sake are you having these controls? With 150 million tonnes of production and 28.4 million tonnes in Governmet godowns why are you having, these controls? You have given it yourself in this book. As on 1-7-1986 28.4 million tonnes of foodgrains are there in Government godowns. And what are you doing? And the Food Corporation of India says Rs. 21 crores worth of foodgrains have become unfit for human consumption. So you must remove these controls.

[Shri P. Babul Reddy]

Then about inputs. Your document goe to say this—my friend, Mr. Chitta Basu spoke about it and I will read it out—

> "There is an increase in the fertilize! price. There is adverse trade terms They can be mitigated by increasing pro ductivity in the agricultural sector."

But not the price, they are saying: "I do not give you any alms. You please go to my neighbour. He will give you; he is a generous man". When the farmer says, "Please give me remunerative prices", you are saying, "you increase your productivity."! Then, take the case of fertilizers. After all, how much on fertilizer are you putting? Eight per cent—this is at page 17—on fertilizers you are putting and that represents one per cent of the total cost and that is to meet the expenditure. So, one per cent increase is there. Why you want increase? This is the reason As my friend, Mr. Chitta Basu, has said just, now, these things are sorted out by the bureaucrats who have no sympathy for the producer and who have all the sympathy for the big industry only.

One more suggestion I would like to make. In your own book you have said that a massive credit policy is being launched with Rs. 5,050 crores to be given to the farmers. For how many? it is seventy million farmer! Is it a massive credit? You are giving this much to one industrial house; you are giving five thousand crores of loan to one industrial house. Take the Birlas or the Tatas. I am sure that the public money that is given to them is more than five thousand crores of rupees. My friend, Shri Kalpnath Rai, has got better figures, though he is sitting on the other side.

SHRI CHITTA BASU: And those five thousand crores are also due to be repaid.

SHRI P. BABUL REDDY: This is supposed to be a massive credit which is being given to them. Then, there is one thing more. But I will not take more than one minute. Take the case of the bank employees and the bank officers. They are given eighty thousand rupees for constructing their houses. Take the LIC officers. They are also given eighty thousand rupees! Just as we say that the land belongs to the tiller, these people also think that because the public money is with them, it belongs to them! Mind you, these loans are without any interest! They are without interest, for ten years; eighty thousand rupees for ten years without interest! They can build their houses. But you cannot give it to a poor farmer aud you cannot give even five thousand rupees at four per cent interest. You give eighty thousand rupees to an LIC employee or a bank employee for constructing his house or for purchasing an air-conditioner, for ten years without interest. But you cannot give anythnig to a poor farmer and a poor farmer is not entitled to it. Sir, you have to think about it very seriously. The Reserve Bank makes the funds available at four or six per cent and then from the Reserve Bank it comes to the Land Development Bank in the State capital and then it comes to the district and then to the taluk and each bank has got two per cent commission added to the interest. That is how it is going on. Then, Sir, there is another thing.

THE VICE-CHAIRMAN (DR. BAPU KALDATE): You have already said many things. Please conclude now.

SHRI P. BABUL REDDY: Only one thing more and it is about the Excise Duty which may not concern this Minister. Whoever it may be, I want to say something about this also. What an immoral thing it is! Even from the fiscal point of view, Sir, it is bad.—I am not saying this on moral ground alone—to levy Excise Duty on fertilizer. Is he eating it? He is only putting it in the land for purchasing valuable food and giving to the urban consumers for whom we have all tears to shed Then, he is using pesticides for killing the pests and the insects and on that also you levy Excise Duty and collect it from the farmer! The farmer wants to kill the insects by using pesticides and with this Excise duty on the pesticides you are killing the farmer. Therefore, Sir, these are the things that I wanted to mention and there are many other things. But my time is up.

So, I thought I was making a small contri- button. But time is against me now.

THE VICE-CHAIRMAN (DR. BAPU I KALDATE): Now,. Mr. Sharad Yadav.

SHRI P. BABUL REDDY: Sir, lastly, I would say one thing. It has been men-| .tioned here in this statement that interest on working capital, fixed capital, rent on leased land, all these are taken into ac-couat by the Commission for Agricultural Costs and Prices. Just now, Sir, we were discussing the Mental Health Bill and the Report, of the Committee thereon. I think this Commission should be sent there. When it says, "fixed capital", does it take into account the value of the agricultural land? An agricultural land producing sugarcane would cost ten thousand rupees which is the minimum and nobody can dispute it. Have you taken into account the interest on that amount of ten thousand rupees? That is why I say that this Commission is a client of the mental health institutions. Thank you, Sir.

श्री शरद यादव (उत्तर प्रदेश): उपसभाध्यक्ष महोदय, अभी हमारे साथियों ने और मित्रों ने विस्तार से आंकड़ों के साथ पूरे देश में जो तकलीफ है, बहुसंख्यक कृषक समाज की जो स्थिति है उसको पूरी वेदना के साथ, तकलीफ के साथ दोनों तरफ के लोगों ने रखा है। हिन्दुस्तान के किसान की यह तकलीफ पिछले सात-आठ सालों से लगातार चल रही है। चाहे जूट का किसान हो या प्याज का किसान हो, वह अपनी मांगों के लिये सड़क पर आया है। महाराष्ट्र का किसान अपनी महिलाओं के साथ सत्याग्रह के लिये सड़क पर आया है। एक सत्याग्रह महात्मा जी ने चलाया था और अब यह दूसरा सत्याग्रह महाराष्ट्र में हो रहा है। शुगरकैन के संबंध में लोक दल ने अनेक बार सवाल किए हैं और किसानों की समस्याओं को हल करने के लिये आन्दोलन किये हैं। चाहे आलू का किसान हो, गेहूं का किसान हो या अन्य किसी भी चीज का किसान हो, पिछले 8–10 सालों में किसानों ने करवट बदलकर बार-बार अपनी मांगों को सरकार के सामने रखा है, अपनी तकलीफ को जाहिर किया है। लेकिन हिन्दुस्तान में जिस तरह की सरकार चल रही है . . . **(व्यवधान)**

श्री धन श्याम सिंह : (उत्तर प्रदेश) : जनता पार्टी की सरकार ने अपने जमाने में गन्ने की कीमत 3 रु० कर दी थी . . . **(व्यवधान)**

श्री शरद यादव : उस पर भी मैं आऊंगा। जनता पार्टी की सरकार ने 3 रु० अगर बेचा था, तो मोरारजी देसाई की सरकार के खिलाफ आवाज भी सबसे पहले जनता पार्टी के भीतर उठी थी। लोक सभा में मोरारजी भाई को हाउस समाप्त करना पड़ा था। हम रूलिंग पार्टी के सदस्यों ने उनसे कहा था कि अगर गन्ने की कीमतें ठीक नहीं की गई तो हम सरकार में भी आग लगा देंगे। मैं यह नहीं कह रहा हूं कि जनता पार्टी कोई दूध की धुली हुई पार्टी थी। मैं यह मानता हूं कि उस पार्टी ने श्री जयप्रकाश जी की इच्छाओं के मुताबिक भी काम नहीं किया। वह कई तरह के लोगों की पार्टी थी।

मान्यवर, मैं यह कहना चाहता हूं कि हिन्दुस्तान भर के किसानों ने सब तरफ से आवाज उठाई है। हिन्दुस्तान में जो विसंगतियां हैं उनको जाहिर किया है। मेरे माननीय मित्र श्री कल्पनाथ राय जी ने बहुत ठीक बात कही कि 13 सौ करोड़ रुपयों का तेल आयात करने वाली सरकार को डूब कर मर जाना चाहिये। मैं यह कहना चाहता हूं कि तेल, चीनी और गेहूं तथा इसी तरह की दूसरी चीजों को आयात करने वाली सरकार को अवश्य ही डूब कर मरना चाहिये। इसके साथ-साथ कम्प्यूटर को आयात करने वाली सरकार को भी डूब कर मर जाना चाहिए। यह विषमताओं का सवाल है। हमारे देश में इतनी अधिक विषमतायें हैं कि तेल से लेकर पेंडी से लेकर, सभी चीजों में यह सरकार विषमता पैदा कर रही है। किसानों द्वारा पैदा की जाने वाली चीजों का यह सरकार आयात कर रही है और कम्प्यूटर का तो आयात कर ही रही है। सरकार के विभाग में एक उलझन है। मैं इन बातों के संबंध में बहुत विस्तार से नहीं कहना चाहता हूं और आंकड़े

[श्री शरद यादव]

देकर उनमें उलझना नहीं चाहता हूं। मैं अपनी राय और अपनी वेदना को आपके सामने व्यक्त करना चाहता हूं। मैं यह वेदना इसलिए व्यक्त करना चाहता हूं कि इस सदन में और हिन्दुस्तान में कुछ थोड़े से लोग हैं जो हमारी बात को सुनते हैं। मैं यह बात इसलिए नहीं कह रहा हूं कि हमारी सरकार सुनेंगे या इस सरकार के मंत्री सुनेंगें। हिन्दुस्तान में व्यक्ति का राज इतना ज्यादा है कि कुछ नहीं कहा जा सकता है। आज हिन्दुस्तान में बहुसंख्यक समाज की, किसानों की वेदना बढ़ती जा रही है। यानी सन् 1971 में सीमान्त किसानों का प्रतिशत 57 परसेंन्ट था तो सन् 1976 में यह प्रतिशत 80 हो गया है। 23 प्रतिशत और बढ़ गया, 23 प्रतिशत और पेट में चला गया। गरीब के और पेट में चला गया, लाचारी के और बेबकी के पेट में चला गया और इतने समय में और ज्यादा चला गया होगा। यानी सीमान्त किसान का... (व्यवधान)... खेतिहर मजदूर और सीमान्त किसान में कोई बहुत अन्तर नहीं है। हिन्दुस्तान के गांवों में जो किसान बड़ा है व कुछ ही चंद लोग हैं। उनके नाम पर मारने का काम बहुत चलता है, ऐसे चंद लोग हैं। लेकिन जो किसान हैं वे सभी तरह से, आज एक पान वाले की ज्यादा आमदनी है बनिस्बत हिन्दुस्तान के 20 एकड़ के किसान से। मैं किसान परिवार से आता हूं। जब मैं पढ़ता था तो मेरे पिताजी मेरे लिए एम० ओ० नहीं भेज पाते थे। उनके पास 20 या 25 एकड़ जमीन थी। इस प्रकार से मैं इन चीजों का भुक्तभोगी हूं। इसलिए मैं कहना चाहता हूं कि जो आज इंटेटल्क-चुअल बना है अंग्रजी के चलते, बेवकूफ है लेकिन अंग्रेजी सीख ली और सारे देश भर में बेवकूफी फैलाने का काम करते है। ... (व्यवधान) आप तो बंगाली है इसलिए आपके लिये अंग्रेजी जरूरी है। लेकिन हिन्दी वालों... (व्यवधान)... उनके लिये ठीक है लेकिन आपके लिए ठीक नहीं है। आप जैसे लोगों के लिये ठीक नहीं है। राजीव गांधी जी अमेठी में हिन्दी बोलते हैं, लोकभाषा में बोलते हैं लेकिन हिन्दी नहीं जानते और राष्ट्रपति जी अंग्रेजी नहीं जानते हिन्दी में बोलते हैं इसीलिये गलत आदमी कहलाते हैं। (व्यवधान)

डा० रुद्र प्रताप सिंह (उत्तर प्रदेश): माननीय सदस्य गलत बात कह रहे हैं ... (व्यवधान)

उपसभाध्यक्ष (डा० बापू कालदाते) : शरद जी... (व्यवधान)

डा० रुद्र प्रताप सिंह : उनको ... (व्यवधान) अधिक हिन्दी आती है।

उपसभाध्यक्ष (डा० बापू कालदाते) : शरद जी, आप खेती पर ही अपनी बात रखिये।

श्री शरद यादव : खेती कैसे लुट रही है ... (व्यवधान)

SHRI VITHALRAO MADHAVRAO JADHAV (Maharashtra): I am on a point of order, Sir. This is a Calling Attention on agriculture. There is no question of any language or Rajiv Gandhi...

(व्यवधान) ... राजीव गांधी बहुत अच्छी हिन्दी बोलते हैं।

श्री शरद यादव : मैं, मान्यवर, आपकी बात मानता हूं। मैं कह रहा हूं ... (व्यवधान) ...

मान्यवर, मैं इस बात को छोड़ता हूं और आपकी बात को मानता हूं अन्यथा मैं अपनी बात नहीं कह पाऊंगा। मान्यवर, कहने का मतलब यह है कि हिन्दुस्तान का जो किसान है वह मजबूर है। जो समाज का बहुसंख्यक हिस्सा है उसके विकास पर। उसके खेतों के विकास पर पैसा बहुत कम खर्च हुआ है। हिन्दुस्तान से जब अंग्रेज गये थे तो 11 फीसदी सिंचित जमीन छोड़ गये थे। बड़ी मुश्किल से हमने 8 फीसदी और जमीन को सिंचित किया, यानी कुल 19 फीसदी सिंचित जमीन है। खेती को मदद

पहुंचाने की जो सबसे बडी चीज है वह है पानी। जमीन पर सबसे ज्यादा जो कमाल है वह पानी का कमाल है। हमने पानी से किसान की मदद नहीं की। हमने उसको बाढ और सुखाड़ से नहीं बचाया और वह बड़ी मुश्किल से काम करके अनाज, गेहूं, गन्ना, धान पैदा करने का काम करता है। उसको पैदा करने के बाद वह मंडी में लुटता है और वर्ष भर में जो वह खेतों में लगता है उन सब चीजों के दाम, कई चीजों के दाम तो मान्यवर, बीस गुना, पच्चीस गुना और चालीस गुना तक बढ़ गये हैं। कारखानों के मुंह ने जिस चीज को छुआ वह आसमान पर चली जाती है। इन कारखानों के मुंह पर आज बिरला साहब, टाटा साहब बैठे हुए हैं। हिन्दुस्तान जैसा क्रूर देश शायद धरती पर कहीं नहीं होगा। बिरला की निजी संपत्ति और 11 करोड़ देश के कंगालों की सम्पत्ति बराबर है। इस धरती से क्रूर देश कोई नहीं है जो इस व्यवस्था को पलट नहीं पाता इसका मुझे अफसोस है। तो मैं मान्यवर, यह कहना चाहता हूं कि जितनी चीजें किसान अपने खेतों में अनाज को उपजाने के लिये प्रयुक्त करता है, फर्टिलाइजर, डीजल आदि इन चीजों के दाम कई गुना बढ गये हैं लेकिन क्या उस हिसाब से फसल के दाम बढे हैं? पैट्रोल पर कितना बढा? जो अनाज है, 1971 में सबसे ज्यादा पैदा होने वाली चीज ग्रेन, पैडी इन दोनों चीजों क दामों में दुगुना भर का अंतर हुआ लेकिन बाकी चीजों से दाम बीस गुना से लेकर चालीस गुना तक बढ गये। पहले 76 रुपये था अब 156 रुपये हुआ, केवल 67 रुपये बढा है। मान्यवर, मेरे कहने का मतलब यह है कि हिदुस्तान में खेतों में लगने वाली जितनी चीजें हैं उनके दाम बढे है और साथ ही किसान को जिन चीजों की जरुरत है वह शादी करे, विवाह करे, कपडा खरीदे तो इन तमाम चीजों के दाम ऊंचे हैं, तमाम कारखाने से निकली हुई चीजों के दाम बहुत ज्यादा बढ़ गये हैं लेकिन खेतों में पैदा होने वाली चीजों के दाम उस अनुपात से नहीं बढे हैं। इसलिये अगर इन दोनों चीजों में संतुलन करने का काम अगर आप नहीं करेंगे तो हिन्दुस्तान में काम बनने वाला नहीं है। इसलिये

7.00 P.M. नहीं बनने वाला है कि आज देश में जो बहुसंख्यक समाज है, लोग कह रहे थे कि इस देश के जो उपभोक्ता हैं उनके हित में काम हो रहा है। मान्यवर, मैं यह कहना चाहता हूं कि सब से बड़ा उपभोक्ता भी गांव में रहता है। यह जो उपभोक्ता आप कह रहे है वह नकली उपभोक्ता है। इसको नेशनल केपिटल आप बनाना चाहते हो, शहरीकरण करना चाहते हो, कम्प्यूटराइजेशन करना चाहते हो, माडर्नाइजेशन करना चाहते हो मैं आपसे यह निवेदन करना चाहता हूं कि हिन्दुस्तान का सब से बडा उपभोक्ता गांव में बसता है। इन चीजों की खपत गांवों में होती है तभी हिन्दुस्तान के कारखाने तथा उद्योग धन्धे चलते हैं। सारा इंडस्ट्रीयलाइजेशन गांव की हड्डिया पर है, हिन्दुस्तान के किसान की हड्डियों जर्जर हो गई हैं। वह आपका बोझ नहीं उठा पा रहा है। मैं आपसे यह कहना चाहता हूं कि हिन्दुस्तान में जो पहली गद्दी पर बैठता है पहली कुर्सी पर बैठता है वह हिन्दुस्तान को समझने का काम ही नहीं करता है और न समझने का काम करने वाला है क्योंकि उसका जन्म और कर्म तथा संस्कार हिन्दुस्तान की धरती को समझने वाले नहीं हैं। जो लोग मुझे अभी टोक रहे थे यानी हिन्दुस्तान में प्रधानमंत्री कहां से टपकता है, उस टपकने के कारण हिन्दुस्तान की बुनियादी बातें ठीक नहीं होती हैं। हिन्दुस्तान में आप जो किसान के बारे में प्राइस तय करने वाले हैं उसके बारे में मैं आपको दो तीन सुझाव देना चाहता हूं। मेरा नम्बर एक सुझाव यह है कि हिन्दुस्तान में जो सरकारी फार्म हैं आपके पंतनगर में चन्द्रशेखर यूनीवर्सिटी में, कानपुर में उनकी यूनीवर्सिटी में गन्ने पर पैदावार की कितनी लागत है, व्हीट पर कितना लगता है, पेडी में कितना लगता है आप इस बार जो प्राइस तय करें मेरा यह कहना है कि इस चीज को अवश्य ध्यान में रखने का काम करें। आप विदेशों से अनाज मंगाते हैं। दुनिया

[श्री शरद यादव]

का सब से जरखेज इलाका हमारा देश है। सब से ज्यादा मौसम इस देश में है और आप अनाज दुनिया से बाहर से मंगा रहे हैं दो सौ, सवा दो सौ रुपये प्रति क्विंटल की दर से मंगा रहे हैं हिन्दुस्तान के चंद शहर वालों को खुश करने के लिये, कीमत को कंट्रोल करने के लिये, बराबर बनाये रखने के लिये आप विदेशों से अनाज मंगा कर यहां के लोगों को खिलाते हैं और किसानों के पेट पर लात मारते हैं उनको ठीक कीमत नहीं देना चाहते हैं। ऊपर से आप विदेश: किसानों को देने को तैयार हैं। इसलिये पंत नगर में जो हिन्दुस्तान में आपका उत्पादन करने का सरकारी क्षेत्र है, फार्म है, सरकारी क्षेत्र के जो फार्म हैं उनमें जो उत्पादन की लागत आती है वह कीमत आप इस बार किसान को देने का काम करें हिन्दुस्तान के किसान के अनाज के भंडारण की तथा मण्डियों की आप ठीक व्यवस्था करें। जो प्राइस आप धोषित करते हैं वह भी हिन्दुस्तान के किसान को नहीं मिलता है। जूट के किसान को नहीं मिलता गन्ने के किसान को नहीं मिलता है पेड्डी के किसानों को नहीं मिलता है। पिछली बार पेड्डी पैदा करने वाला किसान लुट गया। जो आपने कीमत घोषित की वह उसको नहीं मिली। सब जगह हड़तालें हुई धरने दिये गये मैं भी दो जगह गिरफ्तार हुआ। जो कीमत आप धोषित करें वह तो कम से कम आप उसे दें। इस तरह से आप हिन्दुस्तान को बरबादी के कगार पर ले जा रहे हैं लेकिन बरबादी के करते करते मानव जो होता है इन्सान होता है जो कुछ काम करे उसको दुरुस्त करने का काम करे और भंडारण की व्यवस्था को बढ़ाये। अब मैं देश की मंडियों के बारे में यह कहना चाहता हूं कि यहां दिल्ली में जो सब्जी मंडी है उस सब्जी मंडी में लूट मची हुई है, अनाज मंडी है उस में भी लूट मची हुई है। मेरा कहना है कि और चीजों के साथ-साथ किसान की सब्जियों की भी लूट मची हुई है, उस पर भी आपको ध्यान देना चाहिये। इन शब्दों के साथ मैं अपनी बात समाप्त करता हूं।

श्री जगदम्बी प्रसाद यादव (बिहार): उपसभाध्यक्ष महोदय माननीय, सदस्यों ने तथ्यों के साथ सभी बातों को रखा है मैं उन बातों को दोहराना नहीं चाहता हूं। इसलिये थोडी सी बात करना चाहता हूं। पहले बात तो यह है कि हमारी जो पंचवर्षीय योजनायें हैं उन में किसानों का इनवाल्वमेंट नहीं है। जब तक किसानों को इनवाल्वमेंट पंचवर्षीय योजना में नहीं होता है तब तक किसानों को पूंजी जो साधन वहां से मिलना चाहिये वह नहीं मिलेगा। दूसरी बात सब से बड़ी बात है इन योजनाओं को बनाने के बाद योजना का लाभ किसानों को, देहात के लोगों को नहीं मिला। उसका सब से पहला कारण है कि उस का चौथा खम्भा जो जनता है जनता का सब से बड़ा मार्ट जो किसान है उसका इनवाल्वमेंट नहीं है। और इन्वाल्वमेंट इसलिये नहीं है कि जो योजना बनाने वाले योजनाकार हैं उनका दिल और दिमाग पाश्चात्य है जब तक उनके दिल और दिमाग का भारतीयकरण नहीं होगा तथा भारतीयकरण में ग्रामीणीकरण नहीं होगा तब तक वे इस दृष्टि से योजना का निर्माण नहीं कर सकते हैं। हमारे बहुत से सदस्यों ने हमेशा जनता पार्टी की बात उठायी है। मैं यहां पर एक बात कहना चाहता हूं कि जनता पार्टी ने 77–78 और 78–97 में बजट में लगभग 40 परसेंट से ऊपर हिस्सा किसानों को दिया अब वह हिस्सा घटते घटते 25 प्रतिशत पर चला आया है। मैं इसका इस तरह से समीकरण करना चाहता हूं कि राष्ट्रीय आय किसानों की 50 प्रतिशत से ऊपर थी जिस प्रकार हम पूंजी कम देते गये बजट में हिस्सा कम होता गया उसी तरह से उनकी राष्ट्रीय आय घटती चली गयी। आज 36 पर आई है उसकी राष्ट्रीय आय लेकिन कुछ समय बाद जो 25 प्रतिशत आप किसान को देते हैं तो 25 प्रतिशत पर उसकी आय हो जायेगी। इसलिये भी देख लीजिये कि किसानों के ऊपर कहां तब तक आपका ध्यान है। दूसरा इसी के संदर्भ में एक बात और कहना चाहता

हूं कि रूरल में बैंक खुले हैं अच्छी बात है। लेकिन जो डिपाजिट रूरल में होता है उन डिपाजिट्स का कितना प्रतिशत खर्च ग्रामीण अंचल में होता है? उस रूरल किसान के भी पैसे का इन्वेस्टमेंट अधिकतम इंडस्ट्री में जा रहा है. शहरों में जा रहा है तो मैं इस ओर भी आपका ध्यान लाना चाहता हूं। तीसरी बात जो कहना चाहता हूं वह है कि एग्रीकल्चर में आपने कहा है कि प्रोडक्शन में कीमत कम करेंगे लेकिन आज तक एग्रीकल्चरल मैनेजमेंट की व्यवस्था नहीं हुई है। न रिसर्च आई सी ए आर में हो रहा है, न पढ़ाई हो रही है कि मैनेजमेंट कैसे हो, योजना में भी एग्रीकल्चर का क्राप्स प्लानिंग नहीं है। जो चीजे महंगी मिलती हैं, इस साल महंगी बिकती हुई किसान देखता है तो दूसरे साल वह अधिक लगा देता है। जैसे इस बार आलू की कीमत बढ़ गयी तो इस बार किसान आलू अधिक लगायेंगे और दूसरे साल आलू की कीमतें बिल्कुल कम हो जायेंगी जिससे किसान तबाह हो जायेगा। क्राप्स प्लानिंग आपके पास नहीं है तो किसान की आप कैसे मदद करेंगे। चौथी बात जो कहना चाहता हूं यह है कि किसानों की चीजों की कीमत को तय करने का क्या क्राइटेरियन है। हम लोग जूट पर, कपास पर और अनाजों पर हमेशा लाभप्रद मूल्य की बात करते हैं लेकिन लाभप्रद मूल्य की बात कामन टर्म में है लेकिन क्या हम प्रति टन प्रति मन प्रति एकड़ जो पैदावार होती है उस पर जो खर्च है उसका भी लेखा जोखा देखते हैं कि उसके हिसाब से वह दाम होता है क्या? श्री बूटा सिंह जी ने सलाहकार समिति की अध्यक्षता में कहा था कि प्राइस कमीशन चयरमैन जब दौरे पर जायेंगे तो कम से कम जितने कृषि सलाहकार समिति के सदस्य हैं हमारे संसद सदस्य, उनसे विचार विमर्श करेंगे लेकिन उसी दौरान में तर्क करते हुए बात हो गयी कि आप संसद् सदस्य लोग जितना बोलना चाहें बोलते रहें, प्राइसज हमको तय करने हैं हम जैसे चाहेंगे वैसे तय करेंगे। तो यह स्थिति हमारी है।

किसानों के इनपुट्स की बात मित्रों ने कही है मैं उन सब पर नहीं जा रहा हूं लेकिन दो उदाहरण देना चाहता हूं कि एक ट्रैक्टर की कीमत 40 हजार से सवा लाख डेढ़ लाख पर चली गयी है और एक छोटा पावर टिलर 12 हजार में बिकता था वह 40 हजार पर चला गया है। मैंने अनेक बार कृषि मंत्रालय को, उद्योग मंत्रालय को लिखा कि पावर टिलर एक साधारण से बैल के जोड़े का काम करता है और 40 हजार में एक किसान उसको खरीद नहीं सकता है इसलिये पावर टिलर इस देश में अधिक प्रचलित नहीं हो रहा है इस लिये या तो पावर टिलर ठीक नहीं है इसको कन्डेम्न किया जाय, कहिए इसको न बनायें या यूजफुल है, मल्टी परपज है तो इसकी कीमत को सब्सिडाइज करें। मैं जापान का उदाहरण दूसरी तरह से देना चाहता हूं हमारे मित्र कल्पनाथ राय जी ने भी दिया था। जापान में किसान 7 प्रतिशत हैं लेकिन बैलेंस आफ पावर उसके पास है और हिन्दुस्तान में किसान 70 प्रतिशत से अधिक हैं लेकिन बैलेंस आफ पावर उसके पास नहीं है। सब ने कहा है कि किसान भारतवर्ष की भित्ति हैं। मैं कहना चाहता हूं कि किसान कांग्रेस की वोट का भी आधारस्तंभ भित्ति है। जिस दिन कांग्रेस को किसान छोड़ देगा, उस दिन कांग्रेस उस सरकारी कुर्सी पर नहीं रह सकती।

माननीय कुलकर्णी जी ने आपको इंगित किया क्योंकि उनको भी डर लग रहा है कि आग लग रही है किसानों में और आग लगने का कारण सरकारी तंत्र है और उसी तंत्र में वह प्रवेश करना चाहते हैं। इसीलिये उनको थोड़ी सी परेशानी है कि कहीं से आग लग जाये और मिट तो जाएं नहीं। **(समय की घंटी)**

मैं ज्यादा समय नहीं लूंगा। इसीलिये एक बात तो यह है कि जापान में कीमतें अधिक मिलती हैं, एक तरबूज की कमत सौ रुपये और एक खरबूज की कीमत पैंतीस रुपये है, एक अनार की,

[श्री जगदम्बी प्रसाद यादव]

बेदाना की और मौसमी की कीमत सात आठ रुपये है और हकिसान के खेत पर ले जाता है। आज अगर कोई कल्पना करे, शायद कल्पनाथ राय जी करें न करें तो किसान का धान, किसान का गेहूं उत्पादन मूल्य घटा देकर लेने वाला कोई मिलता नहीं है। यह मैं किसी दूसरे का उदाहरण नहीं देता, यह हम स्वयं भुगतभोगी हैं। आप कहते है कि भोजन का आधार, बेसिक आधार है अनाज, उसमें भी गेहूं, चावल, तो आधार बनने के कारण कहीं किसान जो हिन्दुस्तान का आधार हैं और आपकी पार्टी का आधार है वह समाप्त हो जाये, उसका आधार समाप्त हो जाये।

इसलिये उस समय मैंने यह भी बताया कि प्राइस का फिक्सेशन आप पंजाब के किसानों के हिसाब से नहीं कीजिये। पंजाब का किसान तीन फसलें उपजाता है। तीन फसलें उपजाने वाले का खर्चा कम होगा आमदनी ज्यादा होगी। बिहार का किसान सिर्फ एक फसल उपजाता है। और उसका उत्पादन पंजाब के बराबर नहीं है, कीमत अधिक पड़ती है, खर्चा अधिक पड़ता है, कीमत कम मिलती है। इसलिये एक फसल वालों, कम उगाने वालों का जो खर्चा अधिक पड़ता है, उसका निराकरण कैसे होगा?

मैं कृषि मंत्री जी आप से कहना चाहता हूं कि इस देश को 2 प्रतिशत अंग्रेजी जानने वाले रूल करते हैं, और किसान को जो .0002 प्रतिशत वाले जो ब्यूरोक्रेट हैं, वह इन पर रूल कर रहे हैं। वह इसको अनुदान देना चाहते हैं या नहीं देना चाहते हैं। (**समय की घंटी**)। मैं .0002 प्रतिशत कह रहा हूं, सीधे 2 प्रतिशत नहीं। उसमें सारा ... (**व्यवधान**)

श्री वीरेन्द्र वर्मा : गवर्नमेंट की पालिसी है कि कंज्यूमर को दिखा दिया... (**व्यवधान**)

श्री जगदम्बी प्रसाद यादव : इसलिये यह सारे के सारे—इनको जो हमारे मित्र बाबुल रेड्डी जी कहते हैं, यह कण्ट्रोल क्यों? बाबुल रेड्डी जी को पता नहीं है कि इस शासन को कंट्रोल करता है ब्यूरोक्रेट, नौकरशाही और उसको कण्ट्रोल चाहिये, इसलिये, कि सस्ती चीजें उसे चाहिएं, पैसा भी थोड़ा चाहिये, सुविधा भी अधिक चाहिये और चीजें भी सस्ती चाहिएं।

आज जो कहते हैं कि मंत्री वहां सफर करके जाता है और वहां जाकर डम्ब-फाउन्डेड क्यों हो जाता है? इसलिये कि मंत्री के हाथ में संचिका बनी-बनाई आती है, जो संचिका नौकरशाह बना कर के देता है, उनके पास आता है।

मैंने अच्छे-अच्छे तगड़े मंत्री जैसे राव वीरेंद्र सिंह को भी छटपटाते हुए देखा है। पांच वर्ष का पुराना यूरिया खाद जिसकी वाइटैलिटी खत्म हो गई थी, 15 प्रतिशत दाम कम करके किसानों को बेचा गया। मैं दो वर्ष तक लड़ता रहा और अन्त में कहा कि राव साहब अगर आप किसानों को बिना मतलब का, बिना महत्व का यूरिया दे रहे हैं, अगर आप रोकते नहीं, यह पाप आपको लगेगा। मैं दो वर्ष से आपको कहता रहा। इसीलिये आपके हाथों में कुछ है क्या?

डेमोक्रेसी-डेमोक्रेसी हम कहते जाते हैं—(**समय की घंटी**) डेमोक्रेसी का अर्थ चला गया है इन नौकरशाहों के हाथ में। इसलिये मैं कहना चाहता हूं कि जरा प्राइस फिक्सेशन के हिसाब पर इसको देख लीजिये।

मैं एक नई चीज कहना चाहता हूं कि विदेशी व्यापार जब उद्योगपति करता है, तो विदेशी धन कमाने के कारण उसको आप कई छूटें देते हैं। आपने एक प्रश्न के उत्तर में बताया है कि आपने 1983-84 में 1.70 लाख टन भेजा है और उसका पैसा मिला है 102.49 करोड़ रुपया, 1984-85 में 2.76 लाख टन भेजा है और उसका 170.53 करोड़ रुपया आपको मिला, 1985-86 में 5.74 लाख टन भेजा और उसका पैसा मिला है 231.73 करोड़ रुपया—यह खाद्यान्न भेजा है। लेकिन मैं इसमें और जोड़ देना चाहता हूं कि सब्जी भी भेजी जा रही है और सब्जी के बाद मांस और चमड़ा भी

भजा जा रहा है । इससे मैं समझता हूं कि लगभग अरबों रुपए की विदेशी मुद्रा का अर्जन किसानों की चीजों से होता है ।

मैं जानना चाहता हूं कि क्या किसान को इसका भी कुछ लाभ देते हैं आप ? आश्वासन शब्द से किसान का काम अब नहीं चल चल सकेगा आश्वासन नहीं चाहिये, व्यावहारिक रूप में उसको कुछ चीजें चाहिएं । मैं एक बात और कहना चाहता हूं कि कोआपरेटिव आज जीवन के प्रत्येक अंग में समा गया है । ग्रामीण अंचल में कोआपरेटिव और भयंकर ढंग से चला गया है लेकिन यह वेस्टेड इन्टरेस्ट्स के हाथों में चला गया है । मैं एक छोटा सा उदाहरण देता हूं । एक पंपिग सैट जो कोआपरेटिव से लेने में 6 हजार में मिलता है तो उसको नकद लेने में वह सिर्फ 4 हजार रुपये में मिलता है और नकद वह खरीद नहीं सकता। इसमें इतनी बड़ी लूट है । आपने सैंट्रल कोआपरेटिव एक्ट बनाया है लेकिन वेस्टेड इन्टरेस्ट को समाप्त करने की स्थिति नहीं बन सकी । इसलिये किसान सिर्फ उद्योग द्वारा ही नहीं बल्कि यह कोआपरेटिव के द्वारा भी लूटे जा रहे हैं । किसान कहां बच ? किस से बचें ? आज यह एक गंभीर समस्या है और आप इस पर विचार करने के अधिकारी भी हैं । इस लिये मैं आप से निवेदन करूंगा कि लाभप्रद मूल्य की बात करते समय आप अपनी बुद्धिमत्ता का परिचय दें और अनुभवी लोगों का साथ लेकर इस काम को करें । हमारे माननीय सदस्य ने एक सुझाव दिया है कि इस तरह के विचार इवैल्यूएशन के लिये भी जो जिस तरह की लोगों को आवश्यकता है उसको आप अवश्य कराएं तभी आप अपने ढंग से चल सकते हैं । धन्यवाद ।

″ SHRI V. RAMANATHAN (Tamil Nadu): Thank you, Mr. Vice-Chairman, for giving me an opportunity to speak a few words on this subject. For more than 2 hours this august House is discussing about the rising prices. Valid arguments against the price rise have been given by learned Members, like Shri Chitta Basu, Shri Babul Reddy and others. They have given very impressive analysis. On the same lines, I would submit that agriculture must be treated as an industry. When any industry goes in loss, the Government comes to its rescue and safeguards its interest, but when the" farmer suffers a loss, Government says that it was due to natural calamities, there was the monsoon failure, or flood havoc and so on. The Government gives them only one hundred or two hundred rupees and then the chapter is closed for them. When the industry suffers, the Government comes out with concessions. At times, the entire loans given to them are wiped out. Some of the industries are given hundreds of crores of rupees as loan and when they are not able to pay back the loan, that is not taken care of. Thousands of crores of rupees are given to the industry and they are not taken care of, but for agriculture you are giving nothing. Everybody claims that agriculture is an industry. More than 80 per cent of the population is engaged in agriculture, but their interest is not looked alter...

Sir, I want to bring to your notice that in the past ten years production has gone up by 70 per cent from 1970-71, but what is the return received by the agriculturist? I have got some figures for wheat production. In Haryana in 1970-71 the agriculturist was able to get Rs. 611 per hectare whereas it has fallen down to Rs. 46 per hectare in 1980-81. In Punjab he got Rs. 426 in 1971, whereas it has fallen to Rs. 54 in 1980-81. In Uttar Pradesh, in 1970-71 he got Rs. 504, whereas it has fallen to Rs. 126 in 1980-81. This is the reward he got for producing more. He improved production by 70 per cent but the improvement ultimately brought him to the lowest bottom from where he cannot rise again.

Coming to paddy, Andhra was giving Rs. 756 profit in 1970-71, whereas in 1980-81 he was able to receive Rs. 94 *(Interruptions).* As rightly put in by my learned friend, he helped the country by producing more and in return he ruined himself. Bihar was giving Rs. 473 in 1970-71 and it has fallen to Rs. 2 in 1980-81. In West Bengal, it was 402 in 1970-71. It has fallen to 80 in 1980-81. Like that it goes on. Therefore the agri-

[Shri V. Ramanathan] culturist produces 70 per cent more and the produce is getting lower and lower in price. Consequently he is going down and down.

About sugar-cane production, my friend Mr. Babul Reddy drew the attention of the Minister for Agriculture. I want to submit through you, Sir, that paying 50 naye paise more per kilo is not going to ruin anybody in this country. But giving 50 paise more per kilo is going to give life to hundreds of thousands of sugarcane producers—i.e. the small farmers. There too, the production per acre, on the average, is higher in the Southern States, than in the Northern States. The production investment in the Northern States is lower as compared to the Southern States. Per acre yield is, starting from the minimum of 20 tons, to 80 tons per acre. That is, it is more than 200 tonnes per hectare. But what is the result? Is he getting a remunerative price for that? Unless he is given more than Rs. 250 per tonne, all his investment will be a waste he will have to incur a loss. Is this being considered? Is this being taken into account? Here the Central Government is increasing the price every year by Rs. 5 per ton. Is the investment cost going to be only Rs. 5 per tonne more? No, it is going to be more than Rs. 20 or Rs. 30. Therefore, when the sugar industrialists say, the Government gives them a dual price. That is, free market sugar and levy sugar. Levy sugar is given for consumers. Free sugar is given for the bulk consumers, the factories, the confectionaries and ottiers. That is for industry. It is not for normal consumers; it is for heavy confectionary. They can give more money. But to reduce the price for sugar to heavy confectionaries, the consumers should not pay more. That is, the price of free market sugar should not go up. To reduce the price of free market sugar, we are importing levy sugar from foreign countries. This year, it is expected that we will import 5 lakh tonnes of sugar from abroad. But if you give 50 paise more per kilo, you need not buy these 5 lakh tonnes from abroad; you need not purchase anything from abroad. By paying 50 paisa more, you can increase production of sugar in this soil itself. The soil is highly fertile and people are prepared to produce. But you are not prepared to pay 50 paise more per kilo. Because of that you are importing lot of sugar from foreign countries. And this is not going to stop with this year. For every year, it is going to increase. If you don't follow this policy of payment, production also will fall down. Then if the consumption rate goes up and production falls down, the purchase from foreign countries—of imported sugar-— will be higher and higher. From 5 lakh tonnes, it will go up to 15 lakh tonnes or 20 lakh tones. Will it be possible to purchase it from our exchequer? We are importing sugar; we have to import oil; we have to purchase so many other things for consumers also. Therefore this is the condition. You need not hesitate to increase the price by 50 paise per kilo for sugarcane. The Government of India is fixing the price for sugarcane and asking the State Governments to pay further more if they want to. The State Government is saying "No, no, Government of India is fixing the price and they are collecting all the taxes, why do we pay more to agriculturists? How can we pay more? Ask the sugar factories to pay more". Then the factory says—the Government of India fixes one price, State Government fixes another price, we can't go beyond that, therefore you go to the Central Government, you go to the State Government. But the poor farmer is unable to approach any Government. As my friend, Mr. Babul Reddy, has stated, though 80 per cent of us here are argiculturists from the south, we are not able to get remunerative prices to be paid to the poor farmers. The Government need not put itself to much difficulty to pay the agriculturists. Why I say this is because molasses are there and they are sold at a very low price. You can increase the price of molasses. Molasses are a boon to this country. It is giving us a lot of byproducts. Many of the distilleries are not working to their installed capacity because they are not getting raw materials, whereas we are exporting some raw materials like molasses. If molasses are given to the industries here, a lot of distilleries can utilize them, produce alcohol and alcohol-based products also will flourish.

Therefore, by raising the prices of molasses you can get more money and that can be paid to the cane growers. Similarly, bagasse is another item which is used by the paper industry. Presently it is not being utilized properly and it is being wasted. So, that is another source. Therefore, if all these things are considered, then the Government need not feel any difficulty in paying more to the agriculturists. The agriculturists can be saved by adopting these policies.

With these words, I conclude. Thank you, Sir.

उपसभाध्यक्ष (डा० बापू कालदाते) : श्री घनश्याम सिंह : आप 5 मिनट में समाप्त करें ।

श्री घनश्याम सिंह : उपसभाध्यक्ष जी, समय देते समय आपने मेरे साथ बहुत कंजूसी बरती है । मैं समझता हूं कि मैं दो, तीन मिनट और ज्यादा लूंगा ।

उपसभाध्यक्ष (डा० बापू कालदाते): आपने कहा इसलिये मैंने आप को समय दिया है । थोड़ा समय बचा कर ही बोलें ।

श्री घनश्याम सिंह : माननीय महोदय, आज देश की 70 फीसदी आबादी गांवों में रहती है और अगर सही मायनों में देखा जाए तो यह 70 फीसदी आबादी यदि आश्रित है तो केवल किसान पर ही आश्रित है । चाहे वह मजदूर के रूप में काम करता हो चाहे वह किसान के रूप में अपनी जमीन पर काम करता हो, और ऐसा करके अपनी रोजी-रोटी कमाता हो, आज की देश में 70 प्रतिशत आबादी किसान पर ही आश्रित है और इसमें कोई दो रायें नहीं हैं । हमारे कृषि मंत्री अगर अध्ययन करें तो दिखाई पड़ेगा कि पूरे देश को पालने का काम उसको रोटी देने का काम देश को चलाने का काम वही कर रहे हैं । मैं यह जानना चाहता हूं कि क्या माननीय मन्त्री जी यह समझते हैं कि किसानों का काम लाभप्रद है ? आज किसान की हालत जर्जर हो गयी है । उसका व्यवसाय घाट का व्यवसाय है । इसमें कोई दो रायें नहीं हैं । जो भी खेती करता है वह इस बात को बहुत अच्छी तरह स जानता है । थोड़ा सा इसका और विश्लेषण करें । आज उस किसान का बच्चा जब पढ़ जाता है, थोड़ा सा भी पढ़ जाता है, हाई स्कूल या इंटरमीडियेट पास कर लेता है तो क्या वह खेती करना चाहता है । अगर विश्लेषण करें तो दिखाई पड़ता है कि वह कभी खेती का काम नहीं करना चाहता भले ही वह 3 या 4 सौ की कोई नौकरी कर ले । यह अपने आप में द्योतक है इस बात का कि उसको अपने परिवार में रहने का यह अनुभव है कि किसान का काम करने से उसको रोजी-रोटी नहीं मिल पायेगी । खती करके जो उसने अपने माता-पिता की हालत देखी है उसके आधार पर वह अनुभव करता है कि उसको इस धंधे में रोटी नहीं मिल सकेगी । इसको वह अच्छी तरह से जानता है । आज भारत का किसान कर्ज के नीचे किस तरह से दबा हुआ है, माननीय मंत्री जी, आप चले जावें किसी भी गांव में, जो सफेद कपड़े पहने किसान मिलेगा उस पर इतना कर्ज होगा कि शायद उसकी दूसरी पीढ़ी भी उस कर्ज को अदा नहीं कर पायेगी, यह बात मैं विश्वास के साथ कह सकता हूं । यदि आप अपने आंकड़े उठा कर देखें कि कितने किसान ऐसे हैं जो अपने बच्चों को शिक्षा दे पाते हैं अच्छी प्रकार से, यदि आप अपने पब्लिक सर्विस कमीशन के रिजल्ट्स को देखें कि अच्छी सर्विसेज में आने वाले कितने बच्चे किसानों के हैं तो मैं समझता हूं कि उनकी संख्या नगण्य ही होगी । आप को उनमें अच्छी शिक्षा प्राप्त किये बच्चे किसानों के नहीं मिलेंगे । आप को यह दिखाई नहीं पड़ेगी । यह तो जो दुर्दशा किसानों की हो रही है उसको दिखाना चाहा है । मैंने माननीय मंत्री जी का स्टेटमेंट पढ़ा है जो इन्होंने इस सदन को दिया । शायद उन्होंने एक ही बात पर रोशनी डालने की कोशिश की कि किसानों की जो मूल्य नीति है वह लाभप्रद है । उस सबको पढ़ने के बाद मुझे आश्चर्य होता है कि उनके विद्वान साथियों ने जो स्टेटमेंट उनको बना कर दिया है क्या वह वास्तविकता से मिलता है । बनाने वाले ने यह भी कर दिया है कि किसान की जमीन का जो मूल्य होता है उसका ब्याज भी उसमें लगा दिया है, किसान

[श्री घनश्याम सिंह]

की हर चीज की कीमत लगा दी है। यदि वास्तविकता यही है जो इस स्टेटमेंट में है तो भारत का किसान आज बहुत ही खुशहाल होगा. इसमें कोई दो राय नहीं हो सकती। मेरा ख्याल है कि फिर उसे कोई और काम करने की इस देश में जरूरत नहीं रहेगी। स्टेटमेंट के हिसाब से इस देश में बहुत तरक्की हो गई है। यदि आपकी स्टेटमेंट में यह आंकड़े भी होते कि पिछले 10 सालों में हमने किसान को ये सुविधायें दी हैं जिसकी वजह से उनकी इतनी कीमत बढ़ी है और उसके अनुपात से किसान के अनाज की कीमत यह रही है तो हमें कुछ पता लगता। केवल यह बात कह देने से कि हमने जो कृषि मूल्य नीति आयोग बनाया है उसने प्राइसेस तय कर है तो इससे किसान सन्तुष्ट नहीं हो पायेगा।

इसके बाद आप खुद ही कहते हैं कि न्यूनतम मूल्य घोषित कर दिया है। न्यूनतम अपने आप में बेसिक कीमत है। आप से जब बात करते हैं तो आप कहते हैं कि यह तो बेसिक प्राइस तय की है। यह प्राइस कम से कम है इससे ऊपर ही देना होगा। आपको देने से कोई मना तो नहीं करता। आप दे दीजिये। लेकिन होता क्या है कि जो सबसे कम कीमत, न्यूनतम मूल्य जिसे कहते हैं वह वास्तविक मूल्य बन गया है। जो किसान की उपज उसके घर में आती है उसको वास्तविक कीमत भी उसको नहीं मिल पाती है। आप जानते हैं और मैं भी जानता हूं कि इसके बीच में बहुत से दलाल आते हैं जो उनको वास्तविक मूल्य नहीं मिलने देते। (समय की घंटी) आप बार-बार घंटी बजा रहे हैं इसलिये मैं बहुत थोड़े में कह कर समाप्त करूंगा।

मैं आपसे कहना चाहता हूं कि मुझे मालूम है जब गेहूं की कीमत एक बार इस देश में बढ़ी थी हमारे यहां ग्रीन रेवोल्यूशन हो गया था। भारत का किसान अन्न पैदा करता था। जब आप चीनी, कपास, एडिबल आयल इम्पोर्ट करते हैं, तो क्यों नहीं भारत के किसान को उनकी कीमत दी जाए जिससे वह इन चीजों को पैदा करके दे सके। आप उनकी कीमत ऐसी निश्चित कीजिए जिससे आपकी आवश्यकतानुसार भारत का किसान चीजें पैदा करके दे सके।

मेरे बहुत से साथियों ने आंकड़ों की बात कही है। यदि मैं भी फिगर दूं तो पिछले 15 सालों में जितने दाम और चीजों के बढ़े हैं उसके अनुपात में कृषि की उपज की कीमत नहीं बढ़ी है। इसमें कोई दो राय नहीं है। मैं ज्यादा कुछ न कह कर एक बात और कहना चाहूंगा कि हमारे कृषि मंत्री जी ने दो वर्ष पहले घोषणा की थी कि एक कमीशन बनायेंगे जिससे प्राइस तय होगी। हमारे प्रधान मंत्री राजीव गांधी जी पिछले कार्यों से संतुष्ट नहीं थे, पिछले कार्यकलापों से सन्तुष्ट नहीं थे, कतई प्रसन्न नहीं थे और उनके इशारे पर ही हमारे कृषि मन्त्री जी ने यह कहा था कि हम एग्रीकल्चर्स कास्ट एंड प्राइस कमीशन बनायेंगे, कृषि मूल्य आयोग बनायेंगे। इससे भारत के किसानों को एक विश्वास दिलाया था कि जो कास्ट आपकी आती है उसके अनुपात में कीमत तय करने के लिये कमीशन का गठन होगा। मैं जानना चाहता हूं उसका क्या हुआ। यह कमीशन गठित हुआ या नहीं? कृषि की पैदावार की कीमत, जो पैरिटी प्राइस की बात हमारे कल्पनाथ राय जी ने कही है उसका क्या हुआ? मैं जानना चाहता हूं इसके बारे में आप क्या करने जा रहे हैं।

मैं यह भी जानना चाहता हूं कि कृषि का विकास करना है तो आप उसको उद्योग का दर्जा दीजिये। जब तक उद्योग का दर्जा नहीं दिया जायेगा कृषि को तब तक मैं समझता हूं किसानों को कोई लाभ नहीं दे पायेंगे। अगर आप ऐसा करेंगे तो मैं समझता हूं किसानों के प्रति बड़ी सहिष्णुता होगी। आप उनकी बातों को समझते हैं। हम लोगों ने किसानों के लिये बहुत छोटी सी बात कही है। कृपया इनको सोच लें और अपनी नीतियों में ऐसा परिवर्तन लायें जिससे भारत का किसान प्रसन्न हो सके तो इससे सारा देश खुशहाल होगा, देश की तरक्की होगी। इन शब्दों के साथ मैं अपनी बात समाप्त करता हूं।

SHRI VITHALRAO MADHAVRAO JADHAV: Sir, the time given is very less while the subject is very vast. Although I am not a mover of this Calling Attention, while speaking on this I would say that whatever answer the hon. Minister has given is not authentic at all. It is a quite vague statement. It has been said that in arriving at the cost of production estimates, full account is taken of the value of all inputs such as human labour—hired and family, bullock labour, seeds, fertilisers insecticides, machines, irrigation etc. If cost of these inputs are covered in calculating the cost estimates of a particular crop, then how is it that the prices given to the agriculturists are so low? I may tell you that India is the only country in the world whose economy is totally dependent upon agriculture. Ours is an agro-based economy, but our economists and planners sitting in the Planning Commission look only towards America, the Soviet Union, the United Kingdom and France, whose economy is not at all dependent upon agriculture. Even America, which is the most advanced country in the world is having seven to eight per cent of its population engaged in agriculture, whereas in India 70 per cent of its population is engaged in agriculture.

AN HON. MEMBER: It is 66 per cent.

SHRI VITHALRAO MADHAVRAO JADHAV: Let it be 66 per cent, but it is not going to make any difference.

So, my most pertinent question to the hon. Minister is how much money from the Planning Commission is being allotted for the development of agricultural and rural development. Unless we categorically make it a point that 70 per cent of our plan money should be spent on the development of rural India giving it a subject of prime importance, we will not be able to give remunerative prices to the farmers and justice to the large masses of the country. I feel the hon. Minister has not deeply gone into the details of the statement which he has made. It seems it has been prepared by some of his Officers, win, I am sure, is not a scientist, but a bureaucrat.

SHRI KALPNATH RAI IAS Officer.

SHRI VITHALRAO MADHAVRAO JADHAV: Here I would like to bring to the notice of the House that the cost of inputs have gone up from 100 per cent to 400 per cent in all the agricultural crops. Taking 1970-71 as base for the price index we find that in respect of the industrial goods, their prices have gone up by 400 per cent, but in respect of the agriculture, the price rise is only 160 per cent. So, the whole lacuna lies here. Mr. Vice-Chairman, Sir, you come from the Jowar area and I also come from the Jowar area. In 1970-71, the cost of one quintal of Jowar was Rs. 70. Today it is Rs. 120. On the contrary, the cost of urea at that time was Rs. 30 to Rs. 32 per 50 k.g. bag. It has now gone up to Rs. 120. Cost of 50 k.g. bag of super-phosphate was Rs. 20 in 1970-71. Now it has gone up to Rs. 70. That means the cost of inputs of agriculture produce has gone up tremendously, while the prices given by our Agricultural Prices. Commission or by the newly formed Agricultural Costs and Prices Commission is only Rs. 1 or Rs. 2 more. It is a cruel joke with the farmers. It is not a question of my party; it is not a question of the prestige of the Government, but it is the question of the prestige of the entire nation. Unless we give this prestige to the entire nation, unless we compel tha planners and bureaucrats to change their thinking in favour of the agricultural fund allocation, we cannot expect justice. *(Time bell rings)* Sir, other thing is that out of tototal GDP... Sir, please give me two or three minutes more.

श्री वीरेन्द्र वर्मा: इनको वक्त दीजिये गा।

श्री कल्पनाथ राय : इनको बोलने दीजिए, किसानों के सवाल पर बात होने दीजिए ।

उपसभाध्यक्ष (डा० बापू कालदाते) : कल्पनाथ राय जी, मैं भी जानता हूं किसानों को ।

SHRI VITHALRAO MADHAVRAO JADHAV: Our total gross domestic product is Rs. 2,25,000 crores. As per the figures of the Planning Commission, out of

[Shri Vithalrao Madhavrao Jadhav]

the total GDP 45 per cent comes form agriculture. I would like to know from the hon. Minister, how much budget is provided for agriculture. According to the Planning Commission out of the total GDP 45 per cent comes from agriculture, but I have done a calculation which comes to> more than 60 per cent because I have added to the GDP, income from the textile sector also. Actually cotton is the raw material for textiles, but textile comes under the industry. There are so many food industries for which the basic raw material is the agriculture produce. If we take the income from the industry and the agricultural sector it will go upto 60 per cent or more. What is the provision in the General Budget? It is only 2 per cent for agriculture. On the contrary 45 per cent of the total GDP is contributed by the agricultural sector alone. In spite of this discrimination, I sometimes wonder how we are alive. You know that 70 per cent of the rural population is dependent on agriculture. They have been totally exploited. It is not a question of prestige but we should give all out help to our farmers.

Sir, in Maharashtra perhaps you might be knowing that Mr. Sharad Joshi has started "Rastha Roko Andolan". This is a very important Andolan. I do not defend that Andolan. You also know, Sir, that this year there is a very serious drought in our State and even cotton crop cultivation has not come upto the expectations. I think it has eome upto 25 per cent of the total cultivation. Added to this, the price of cotton is very low.

I want to ask the hon. Minister, what is the cost of production of jawar, cotton, and sugarcane per quintal or per tonne. Sir, jawar comes to Rs. 125 per quintal, cotton comeg to Rs. 500 per quintal and for sugarcane per tonne it comes to Rs. 330. On the contrary, we are not giving the cost of production of different cash crops. Sir, you also know that the Maharashtra Cotton Federation Scheme has incurred losses. It is bound to run into losses, because only one State is implementing this cotton mono-ply scheme and other States are left free at the hands of the traders The Cotton Corporation ft India which is at the hands of the buieacracy will never render juitice to the faimers. That is why the entire cotton monopoly scheme of Maharashtra has come into the los*ses. I would like to know from the. hon. Minister, what is the formula for calculating the cost of production. 1 am a Scientist and in 1983 I have studied ana calculated cost of cultivation in 7 or 8 agricultural universities. In 1983 the cost of cultivation of wheat was Rs. 150 per quintal rice, Rs. 130 per quintal, jawar Rs. 125 per quintal, bajra Rs. 150 per quintal and cotton Rs. 500 per quintal. We can find the price index has gone up by more than 50 per cent. I think now it is 385 or 390 points.

THE VICE-CHAIRMAN (DR. BAPU KALDATE) Please conclude.

SHRI VITHALRAO MADHAVRAO JADHAV: .will take only one minute.

The cost of production calculation itself is deceptive and the Ministry of Agriculture is not being properly guided by the people who are sitting in the Department.

In Maharashtra in my district, there was a fire two days back and four people wers injured. Even the farmers' wives have come on the streets and demanding economic justice. Our agriculture trade should be given proper justice and agriculture should be treated on the lines of industry. The whole rural India is now fully awakened for economic justice.

So I would request the hon. Minister to make an announcement in this House that the Government would from now onwards . treat the agriculture trade on lines of industry. The Government should give same prices for agricultural commodities as has been done for industrial commodities. Secondly, Sir, the hon. Minister has said that total national income has been increased but that is due to the increased production in agriculture. In 1950-51, we were producing 50 million tonnes of foodgrains. Today, we are producing 150 million tonnes of foodgrains. So, the entire national progress is due to agriculture which is not properly looked after. Sir, from that point of view, I would like to ask the

Minister please go into the detail to find out as to what are the ills that are facing our country in the field of agriculture and the Minister must declare that today that we will give remunerative prices for all agricultural commodities and our entire grievances will be removed. Another thing is about science and technology. The drought affected areas should be given ihs proper share in irrigation by application of the new technology like sprinkling irrigation and drift irrigation to tackle the underground water resources. Lastly the agriculture profession should be given top pioority. With these words, I thank you very much for giving me time.

THE VICE-CHAIRMAN (DR. BAPU KALDATE): The House stands adjourned till 11 a.m. tomorrow.

The House then adjourned at forty seven minutes past seven of the clock, till eleven of the clock, on Wednesday, the 26th November, 1986.